

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 10.12.2024 TO 06.01.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	1/5/2024	Company Petition IB (IBC)	710102037662024		CANARA BANK VS ABHINAV JAGGI				
						Section 95(1)	3/1/2025	book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
2	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED				
						Section 94(1)	10/12/2024	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 3..defect not removing upload again and again with defect. if any doubt please contact to registry Note-Wrong jurisdiction	RAKESH KUMAR
3	1/9/2024	Company Petition IB (IBC)	710102075242024		CANARA BANK VS SANJEEV MITTAL				
						Section 95(1)	19/12/2024	&amp;amp;quot;&amp;amp;quot;&amp;amp;quot;No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents &amp;amp;quot;&amp;amp;quot;&amp;amp;quot;	Saurabh Kushawaha
4	1/9/2024	Company Petition IB (IBC)	710102075232024		CANARA BANK VS RICHA MITTAL				
						Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents	Saurabh Kushawaha
5	1/9/2024	Company Petition IB (IBC)	710102075222024		CANARA BANK VS RAJEEV MITTAL				
						Section 95(1)	19/12/2024	&amp;amp;quot;&amp;amp;quot;&amp;amp;quot;No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents &amp;amp;quot;&amp;amp;quot;&amp;amp;quot;	Saurabh Kushawaha
6	14/09/2024	Company Petition IB (IBC)	710102079632024		ADITYA WADHAWAN VS RAJEEV MITTAL				
						Section 94(1)	3/1/2025	No fo objections 1. book marking missed with the pagination according to the index 2.need to sign every page of application 3.need to true copy sign on every page of annexure 4.Pg-68,70,76,80, in hind	MRINAL HARSH VARDHAN
7	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA				
						Section 95(1)	1/1/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear 2.date missed in vakalatanama 3.defect not remove	Harshit Gupta
8	28/09/2024	Company Petition IB (IBC)	710102083432024		THE CANARA BANK LIMITED VS ROBIN BARTHOLOMEW				
						Section 95(1)	1/1/2025	No of ojection 1.need to sign after index everywhere	Harshit Gupta
9	5/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102085572024		PRAYAG EXIM PRIVATE LIMITED VS ROBIN BARTHOLOMEW	Sub-section (I) of section 230	31/12/2024	vakaltanama missed	SHARAD

10	16/10/2024	Company Petition (Companies Act)	710102090132024		HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD	Sec. 241(1),Sec. 242(4)	24/12/2024	1. list of date and event missed 2. due to payment section 241	Rajat Srivastava
11	17/10/2024	Company Appeal(Companies Act)	710102090212024		HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD	Sec 252 (3)	18/12/2024	no of objections 1 counsel detail missed in index 2. 1st page director sign missed 3.all hindi page english translation missed	Anupam Rajesh Aggarwal
12	23/10/2024	Company Petition IB (IBC)	710102091982024		CANARA BANK VS MR. KAMAL RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welafr missed Reminder-5 same pdf uploaded by you	Brijesh Kumar Tamber
13	23/10/2024	Company Petition IB (IBC)	710102092012024		CANARA BANK VS MS. ANJANA RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welafr missed Reminder-4 same pdf uploaded by you	Brijesh Kumar Tamber
14	23/10/2024	Company Petition IB (IBC)	710102091992024		CANARA BANK VS MR. VIVEK RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.62 to 107 not clear need to upload clear copy 2.court fee and welafr missed Reminder-4 same pdf uploaded by you	Brijesh Kumar Tamber
15	23/10/2024	Company Petition IB (IBC)	710102092112024		STATE BANK OF INDIA VS MEENA RANI	Section 95(1)	1/1/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,45 8,459 not clear 2.Note-Need to true type copy for each page	SIDDHARTH SANGAL
16	23/10/2024	Company Petition IB (IBC)	710102092082024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	1/1/2025	No of objections 1.Pg-36 to 40,42,43,46,50,53,54,56,62,67,84,85,93,96,97,109 to 113,115,116,118,119,122,125,133,135,138,152,153,165,166,17 8,179,181,183,188,189,190,197,201,202 to 204,208,210,454,456,457, not clear Note .Need to true type copy or please upload clear copy final defects	SIDDHARTH SANGAL
17	23/10/2024	Company Petition IB (IBC)	710102092052024		STATE BANK OF INDIA VS SUKHCHAIN CHAWLA	Section 95(1)	1/1/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,45 8,459 not clear Note-Need to true type copy for each page	SIDDHARTH SANGAL
18	26/10/2024	Company Petition IB (IBC)	710102092842024		BANK OF BARODA VS MR. SAHIL BATLA	Section 95(1)	24/12/2024	U24100HR2010PTC040973 wrong jurisdiction Note-please contact to registry regarding your file to DR sir 103	ABHINDRA MAHRSHWARI
19	9/11/2024	Company Petition (Companies Act)	710102095552024		MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Sec. 213	1/1/2025	no of objections 2. 193,305 ,397-405 page missed	DHIREN
20	14/11/2024	Company Petition (Companies Act)	710102097182024		RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS ANAND ALUMINIUM LTD.	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. index page numbering missed 4. all page numbering missed 5. index incomplete 6. counsel sign missed 7. counsel detail missed in index 8. Moa and Aoa not clear 9. 83,85,87,89,91,93,95,97,101,110,112,114,116,118, ,120,122,12 4,127,131,133,135,137,143,145,147,149,153,157,159,161,163, 165,167,178, 295 ,308, 311,315,319,322-329,page not clear 10. 2nd volume index missed 11. vakalatnama missed 12. all annexure sign and true copy missed 13. petition every page sign missed 14. proof of service missed 15. all petitioner and respondent detail missed in online portal	Viren
21	15/11/2024	Company Petition IB (IBC)	710102097432024		K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	1/1/2025	No of objections 1.Pg-39 to 52,122 to 134,137,143 ,189,190,199,200,261 not clear 2.need to upload clear copy	HARSHIT

22	1/5/2024	Company Petition IB (IBC)	710102037672024		CANARA BANK VS JYOTI JAGGI				book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
23	24/11/2024	Company Petition IB (IBC)	710102099772024		IDBI TRUSTEESHIP SERVICES LIMITED VS AMIT JAIN	Section 95(1)	3/1/2025		No of objection 1.master data missed for Mahagun (India) Private Limited	Akshita
24	22/11/2024	Company Petition IB (IBC)	710102099302024		KDM BUSINESS NETWORK LIMITED VS DEV VERSHA BROADCASTING PRIVATE LIMITED				No of objections 1.IRP certificate 2.Pg-35,43,57,63,66,73,75 not clear 3.Date missed in vakalatnama	Akshay Joshi
25	4/12/2024	Company Petition IB (IBC)	710102102642024		RAJAT MOHAN PATHAK VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED				No of objections 1.Book marking missed with pagination according to the index 2.pagination missed in index 3.sign missed after index 4.need to sign on every page of application 5.need to true copy sign on annexure 6.Pg-148,149,150 blnak 7vakalatnama missed Note-incomplete file	Shivam
26	4/12/2024	Company Petition IB (IBC)	710102102932024		EMBEE SOFTWARE PRIVATE LIMITED VS SWASH CONVERGENCE TECHNOLOGIES LIMITED	IBC under Sec 7	12/12/2024		No of objection 1.Service missed 2.Need to be upload order on top 3.need to sepraty both application 4.notice and reply missed 5.Pg-67,68 not clear 6.BR missed Note-Please file properly	Mr. Lzafeer Ahmad
27	6/12/2024	Company Petition IB (IBC)	710102103402024		HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED				No of objections 1.No of objections 1.Book marking missed with pagination according to the index 2.counsel details incomplete 3.section not mention in pdf 4.Pg-58,61,64,66,106 not clear 5.5.need to true copy sign on annexure 6. court fee welfare missed 7.master data missed	Aashutosh
28	7/12/2024	Company Petition (Companies Act)	710102103692024		NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED				no of objections 1. section wrong 3. OCR missed 4. 18-60 page not clear	Digvijay Prasad
29	11/12/2024	Company Petition (Companies Act)	710102104592024		VATS TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA				no of objections jurisdiction issue company address is gurugram	Manmeet Verma
30	9/12/2024	Company Petition IB (IBC)	710102104072024		TRI-STAR CREATIVE PRODUCTS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA				No of objections 1.Pg-61 to 65,74,76,160 to 167 not clear	Arun Gupta
31	9/12/2024	Company Petition IB (IBC)	710102104052024		CORNERSTONE SECURITIES LIMITED VS REGISTRAR OF COMPANIES DELHI				No of objections 1.Volume wise index missed 2.cover page missed before index 3.pagination missed before page no i in index 4.Pg-29,37,127,151,202,219,222,223,231,234,236 not clear	JITENDER ARORA
32	15/12/2024	Company Petition (Companies Act)	710102105732024		REGIONAL DIRECTOR (NORTHERN REGION) VS SENSORISE DIGITAL SERVICES PRIVATE LIMITED				no of objections 1. bookmarking are mandatory 2. scheme missed 3. master index missed 4. 2nd,3 volume index missed 5. 2nd and 3 volume pages not clear 6. valuation report missed	VINOD
33	13/12/2024	Company Petition IB (IBC)	710102105122024		SIEGWERK INDIA PRIVATE LIMITED VS ATTHARV SAI FLEXIPACK PRIVATE LIMITED				No of objections 1.Wrong jusidiction	Deepak Kumar
34	12/12/2024	Company Petition IB (IBC)	710102105042024		C S CONSTRUCTION COMPANY PRIVATE LIMITED VS SAMPOORN ACADEMY PRIVATE LIMITED	IBC Under Sec 9	18/12/2024		No of objection 1.Pg-37,47,49,50,51,66,72,76,78 not clear and hindi pages 2.court fee missed @ 1 rs	Kriti

35	12/12/2024	Company Petition IB (IBC)	710102104962024		C S CONSTRUCTION COMPANY PRIVATE LIMITED VS CHANAKYA IAS ACADEMY PRIVATE LIMITED	IBC Under Sec 9	18/12/2024	No of objections 1.Pg-43,45,47,62 not clear 2.Court fee missed 3.	Kriti
36	13/12/2024	Company Petition IB (IBC)	710102105482024		U.C.O BANK VS TEJINDER SINGH CHEEMA	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.Book marking missed with the pagination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed	Yogesh Goyal
37	14/12/2024	Company Petition IB (IBC)	710102105692024		MRS. ANJANI MITTAL VS TEJINDER SINGH CHEEMA	Section 94(1)	18/12/2024	No of objections 1.Court fee missed @ 1 rs	Amrita Sarkar
38	13/12/2024	Company Petition IB (IBC)	710102105462024		U.C.O BANK VS SURINDER KUMAR PALTA	Section 95(1)	18/12/2024	&quot;No of objections 1.Service missed 2.Book marking missed with the pagination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed&quot;	Yogesh Goyal
39	13/12/2024	Company Petition IB (IBC)	710102105442024		U.C.O BANK VS RAJINDER KUMAR PAHWA	Section 95(1)	18/12/2024	&quot;No of objections 1.Service missed 2.Book marking missed with the pagination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed&quot;	Yogesh Goyal
40	13/12/2024	Company Petition IB (IBC)	710102105262024		THE CANARA BANK LIMITED VS BRIJ BHUSHAN SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.pagination missed in book marking 3.Pg-26 to 28,51,53,56 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs 6.	Preet Singh Oberoi
41	13/12/2024	Company Petition IB (IBC)	710102105152024		THE CANARA BANK LIMITED VS NEERAJ SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.sign missed after index 3.Pg-50,52,54,57 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs	Preet Singh Oberoi
42	16/12/2024	Company Petition IB (IBC)	710102105862024		HARDIP SINGH WIRK VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec 7	24/12/2024	Note-incomplete file please doc complete file	Shashank Deo Sudhi
43	11/12/2024	CA(A) Merger and Amalgamation(Companies Act)	710102104712024		AMBROSIA CORNER HOUSE PRIVATE LIMITED VS ASIAN HOTELS (NORTH) LIMITED	Sec. 230-232 - Second Motion	16/12/2024	no of objections 1. first not link in second motion 2. bookmarking are mandatory 3. index numbering missed 4. petitioner sign missed in prayer 5. first motion certified order missed 6. section 133 certificate missed 7. vakaltanama missed	Vivek
44	3/12/2024	Contempt Petition (IBC)	710102102402024		ATUL JAGNANI VS M/S JAYASWAL NECO INDUSTRIES LIMITED	Application under any other provisions- IBC	16/12/2024	No of objection 1.section wrong technically and pdf	Kushal

45	16/12/2024	Company Petition (Companies Act)	710102105942024		DEO SHARAN SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	24/12/2024	no of objections 1. bookmarking are mandatory	Sandeep
46	16/12/2024	Company Petition IB (IBC)	710102106082024		ALEXANDRE QUALITY MANAGEMENT INDIA PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Section 59	24/12/2024	No of objections 1.Pagination missed in bookamrking 2.OCR missed 3.need to sign on every page of application 4.Pg-71 to 81, 5.need to true copy sign on every page of annexure 6.	Kiran Rana
47	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	17/12/2024	no of objections 1. case type wrong and section wrong in online portal 2. application every page sign missed 3.respondent company master data missed 4.respondent company Moa and Aoa missed	Sarvam Ritam Khare
48	14/11/2024	Company Petition (Companies Act)	710102097162024		RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. all petitioner and respondent detail missed in online portal 4. counsel sign missed in index and other side 5. index numbering missed 6. all pages numbering missed 7. petition every page sign missed 8. due to payment section 241-242,213 9. Moa and Aoa not clear 10 all property paper 83,85,87,89,91,93,95,97,101,104,108,110,112,114,116,118,120,122,124,127,131,133,135,137,143,145,147,149,264,295,297,298,311,315,319,322-329 page not clear 11. 2nd volume index missed 12. vakaltanama missed 13. proof of service missed	Viren
49	7/7/2024	Company Appeal(Companies Act)	710102057462024		RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec 252 (1)	6/1/2025	2. income tax service wrong list of date missed	AVNISH SHARMA
50	22/10/2024	Transfer Petition(Companies Act)	710102091462024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24/12/2024	wrong case type and wrong file upload	DEBARSHI
51	17/12/2024	Company Appeal(Companies Act)	710102106512024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Sec 252 (3) - By Government Body	24/12/2024	no of objections 1. this company not govt company 2. bookmarking are mandatory 3. OCR missing 4. index not proper visible 5. synopsis and list of date not proper visible 6. file not proper uploaded and incomplete kindly all pdf merge and upload proper file then checked your file properly	Himanshu Bhatia
52	16/12/2024	Company Petition IB (IBC)	710102106302024		SEGASTAR IMPACT PRIVATE LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	IBC under Sec 7	24/12/2024	No of objections 1.Service missed 2.incomplete fill data in the portal from memo party 3.bookmarking missed with the pagnation according to the inbdex 4.pagination missed in index 5.sign missed everywhere 6.Synopsis and List of Dates 7.etc ..... Note-incomplete file please doc complete file	ASAV RAJAN ARORA
53	16/12/2024	Company Petition (Companies Act)	710102106132024		JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS SJSC UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/1/2025	no of objections 6. Moa and AOA missed 7. all file merge and upload final pdf	PRAMODKUMAR

54	16/12/2024	Company Petition IB (IBC)	710102106192024		M/S COMBITIC GLOBAL CAPLET PVT LTD VS M/S AMBIKA REALCON DEVELOPERS PVT LTD	IBC under Sec 7	24/12/2024	No of objections 1.need to sign on every page of application 2.Pg-104,105,202 to 209 not clear 3.Court fee missed @ 3 rs in vakalatnama 4.ticket not allowed on content of vakalatnama 5.Form-2,Form-B,IRP certificate missed	Nidhi Jain
55	17/12/2024	Company Petition IB (IBC)	710102106572024		CHANDER PRAKASH GAUTAM VS ANUP KUMAR	Sec 42	18/12/2024	No of objections 1.service missed 2.Book marking missed with the pagination according to the index 3.case type wrong 4.list of date events and brief synopsis missed 5.need to sign on every page of applications 6.need to true copy sign on every page of annexure 7.vakalatnama missed	Anshul Chowdhary
56	18/12/2024	Transfer Petition(Companies Act)	710102106742024		MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	6/1/2025	no of objections 1. application every page sign missed file issue kindly contact registry	SHASHANK KUMAR
57	12/12/2024	Company Petition IB (IBC)	710102105052024		OSWAL WOOLLEN MILLS LTD VS EKI ENERGY SERVICES LIMITED	IBC Under Sec 9,Application under any other provisions- IBC	2/1/2025	No of objections 1.counsel details missed after index 2.pagination missed in book marking 3.need to sign on every page of application 4.need to true copy sign on every page of annexure 5.court fee welfare missed on vakalatnama 6.reply of demond notice missed 7.master data missed	MURARI TIWARI
58	19/12/2024	Company Petition (Companies Act)	710102106882024		INNOVATIVEVIEW INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 131(1)	3/1/2025	no of objections company master data missed	Anurag
59	19/12/2024	Company Petition IB (IBC)	710102106912024		DINESH KUMAR GARG VS ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	No of objections 1.authority letter or BR missed 2.reply missed for demond notice or 9-3-B affidavit missed	PRANAV
60	1/9/2024	Company Petition IB (IBC)	710102075252024		CANARA BANK VS SANTOSH GOYAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign missed on annexure 4.court fee welfare missed in vakalatnama 5.delete extra pdf	Saurabh Kushawaha
61	8/9/2024	Company Petition IB (IBC)	710102077402024		CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	19/12/2024	No of objection 1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1) readwith Under rule 7(2) etc 3.Pg-33,34,35, not clear 4.70,76,77, cut 5.delete extra pdf 6.court fee missed @ 3 rs	Saurabh Kushawaha
62	20/12/2024	Company Petition (Companies Act)	710102107332024		MR. ANSHUMAN MAGAZINE VS GLEAMING REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/1/2025	no of objection 308-318 page not clear	Rajnish
63	1/9/2024	Company Petition IB (IBC)	710102075192024		CANARA BANK VS ANIL AGARWAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @1 rs missed in vakalatnama	Saurabh Kushawaha
64	1/9/2024	Company Petition IB (IBC)	710102075212024		CANARA BANK VS SANJEEV KRISHNA SHARMA	Section 95(1)	19/12/2024	&quot;No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents &quot;	Saurabh Kushawaha



76	24/12/2024	Company Petition IB (IBC)	710102108202024		ALWAYSBLUE LABS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/1/2025	No of objection 1.counsel detail missed 2.volume wise index missed 3.memo party missed 4.Pg-89 to 109,129,202,203 not clear 5.master data missed 6.please merge in single pdf	THIRUPAL GORIGE
77	25/12/2024	Company Petition (Companies Act)	710102108252024		SUKHJOT SINGH SODHI VS AVDESH INFOTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/12/2024	no of objections 1. kindly remove application and file separately 2. every page last line is hindi kindly translation 3. 121,123,125,127,138, english translation missed 4. all petitioner and respondent detail missed in online portal	MANOJ
78	4/6/2024	Company Petition (Companies Act)	710102048752024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	26/12/2024	1.Aoa not clear 2. kindly remove case no in affidavit	Sheetal
79	26/12/2024	Company Petition IB (IBC)	710102108552024		NANDLAL KISHANDAS POKHARNA VS HINDUSTAN BREWERIES & BOTTLING PVT LTD	IBC Under Sec 9	30/12/2024	No of objections 1.counsel detail missed after index 2.court fee and welfare missed in vakalatnama 3.	Henna George
80	25/12/2024	Company Petition IB (IBC)	710102108462024		CENTRAL BANK OF INDIA VS P.L.B. INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30/12/2024	No of objections 1.IRP certificate missed	BINAY KUMAR MISHRA
81	25/12/2024	Company Petition IB (IBC)	710102108472024		CORNISH ALUMINIUM INDIA PRIVATE LIMITED VS NEO NITKA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	30/12/2024	No of objections 1.Service missed 2.Pg-199,200,202,203,204,563,578,580,584 to 591 not clear	VIVEK SETHI
82	28/12/2024	Company Petition (Companies Act)	710102109032024		SBEC SYSTEMS (INDIA) LIMITED VS NEO NITKA PROJECTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/1/2025	no of objections 1. kindly merge all pdf and file volume wise with proper index and bookmarking then check file properly	Preeti Aggarwal
83	28/12/2024	Company Petition IB (IBC)	710102109022024		RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/1/2025	No of objections 1.Pg-279,355,384,390,444,468,492,493,498,499,538,548,554,566,568,573,574 not clear 2.Pg-679 to 686,693 to 700,708 to 717,727 to 736,747 to 755 in hindi	VINOD KUMAR
84	27/12/2024	Company Appeal(Companies Act)	710102108622024		RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	1/1/2025	no of objections 1. bookmarking not proper uploaded 2. kindly check case no mentioned in pdf . 3. kindly serve service in roc delhi and income tax department	ALAM
85	27/12/2024	Contempt Petition (IBC)	710102108582024		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	1/1/2025	No of objections 1.list of date events brief synopsis missed 2.counsel detail missed after index 3.please merge pdf in single	LOKESH SHARMA
86	27/12/2024	Company Appeal(Companies Act)	710102108592024		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Sec 252 (3)	1/1/2025	no of objection 1. bookmarking are mandatory 2. OCR missing 3. kindly check main case no mentioned in pdf 4. kindly serve service roc delhi and income tax service missed	ALAM
87	25/12/2024	Contempt Petition (IBC)	710102108492024		PARVEEN BANSAL VS SATYENDRA SHARMA	Rule 11 of NCLT, 2016	31/12/2024	No of objections 1.section wrong technically and in soft 2.court fee and welfare missed in vakalatnama	Kushal
88	28/12/2024	Company Petition IB (IBC)	710102109062024		CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	2/1/2025	No of objections 1.Pg-54,56,72,73 not clear	BINAY KUMAR MISHRA
89	27/12/2024	Company Petition IB (IBC)	710102108702024		BFA INDIA PRIVATE LIMITED VS MADHU SHEKHAWAT	IBC Section 59	1/1/2025	No of objections 1.Pg-58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear	Arun Gupta
90	31/12/2024	Company Appeal(Companies Act)	710102109492024		BFA INDIA PRIVATE LIMITED VS MADHU SHEKHAWAT	Sec 252 (3)	4/1/2025	file not proper upload	AWNISH



91	29/12/2024	Company Petition (Companies Act)	710102109192024		T MAMATA PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED				no of objections 1. bookmarking numbering missed 2. OCR missing 3. cs detail missed in index 4. 30-34,48 page are blur 5. Moa and Aoa missed 6. power of attorney with 50rs stamp or board resolution missed	SOUMYA
92	30/12/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102109462024		MVA FINANCE PRIVATE LIMITED VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025		no of objections 1. account treatment certificate section 133 missed	Sumit
93	1/5/2024	Company Petition IB (IBC)	710102037652024		CANARA BANK VS PAWAN JAGGI				book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
94	28/12/2024	Company Petition IB (IBC)	710102109072024		CENTRAL BANK OF INDIA VS MRS KESAR KANWAR	Section 95(1)	3/1/2025		No of objections 1.Pg-54 missed 2.Pg-59,76,77 not clear	BINAY KUMAR MISHRA
95	30/12/2024	Company Petition IB (IBC)	710102109442024		CENTRAL BANK OF INDIA VS BTL HOLDING COMPANY LIMITED				Wrong Jurisdiction SRS Multiplex, Top Floor, City Centre, Sector-12, Faridabad, Fa&quot;idabad, Haryana, India, 121007	BINAY KUMAR MISHRA
96	19/06/2024	Company Petition IB (IBC)	710102053242024		CANARA BANK VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	IBC under Sec 7	3/1/2025		pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file	Abhishek
97	31/12/2024	Company Petition (Companies Act)	710102109572024		STAREDU EDUCATION AND TRAINING INSTITUTE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI				no of objections 1. index numbering missed 2. application every page sign missed 3. 40-41,128,178-180,184-185 page missed 4. OCR missing 5.double numbering 6. date missed in vakalatnama	MANISHA RAWAT
98	28/09/2024	Company Petition IB (IBC)	710102083452024		THE CANARA BANK LIMITED VS TARUN OBEROI	Sec. 131(1)	6/1/2025		1.Pagination missed in book marking 2.Pagination missed in index 3.need to sign on every page of application 4.Pagination missed in pdf 5.date missed in vakalatnama 6.spme pages not clear	Harshit Gupta
99	19/06/2024	Company Petition IB (IBC)	710102053202024		CANARA BANK VS ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.				&quot;pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &quot;	Abhishek
100	19/06/2024	Company Petition IB (IBC)	710102053182024		CANARA BANK VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025		&quot;pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &quot;	Abhishek
101	31/12/2024	Company Petition IB (IBC)	710102109652024		SORLET MEDIA AND ENTERTAINMENT PRIVATE LIMITED VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	IBC Section 59	3/1/2025		No of objections 1.Pg-150,151 not clear 2.Date missed in vakalatnama	Ashutosh

102	19/06/2024	Company Petition IB (IBC)	710102053252024		CANARA BANK VS ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.				&quot;pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &quot;	Abhishek
103	31/12/2024	Company Petition IB (IBC)	710102109772024		TATA CAPITAL LIMITED VS UTTAM CYLINDERS PRIVATE LIMITED	Section 95(1)	3/1/2025		No of objections 1.need to seprety both file 2.IRP certificate missed 3.need to sign on every page of appliaction and annecure 4.volume wise index 5.	ARGUS PARTNERS
104	31/12/2024	Company Petition IB (IBC)	710102109672024		CODERS BRAIN TECHNOLOGY PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 7	3/1/2025		No of objections 1.pagination missed in pdf 2.date missed in vakalatnama 3.court fee missed @ 3 rs	SAKSHI
105	19/06/2024	Company Petition IB (IBC)	710102053262024		CANARA BANK VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.				&quot;pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &quot;	Abhishek
106	31/12/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102109632024		AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025		no of objections 1. section 133 certificate missed 2. cs nclt form 12 missed	NEHA SHARMA
107	31/12/2024	Company Petition (Companies Act)	710102109782024		UNISOL FOOTWEAR PRIVATE LIMITED VS UNISOL INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/1/2025		no of objections 1. first motion link second motion 2. kindly remove respondent detail and add petitioner 3. case type wrong	Advocate
108	30/07/2024	Company Petition IB (IBC)	710102066362024		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED				No of objections 1.dimond notice and reply missed 2.authority letter missed please contact to registry regarding your file 3.please do properly file as a fresh file	Ramesh
109	30/12/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102109272024		BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS NA	Sec. 230-232 - Second Motion	3/1/2025		Add &quot;SPARSH DEALMARK PRIVATE LIMITED&quot; in petitioner side and remove it from respondent side	ISWAR
110	28/12/2024	Company Petition IB (IBC)	710102108922024		DEEPINDER SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS NA	Rule 11 of NCLT, 2016	3/1/2025		1. main case not link. 2. remove double pdf. 3. section wrong. 4. counsel details incomplete in index or memo of parties and prayer.	BISHWA
111	5/1/2025	Intervention Petition (IBC)	710102001352025		M/S PATNA HIGHWAY PROJECTS LIMITED VS NA	Sec 60(5)	6/1/2025		1. case type wrong. 2. brief synopsis missing. 3. evernt of date missing. 4. section wrong.	Niranjan
112	26/06/2024	Interlocutory Application (I.B.C)	710102054182024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec 66(1)	13/12/2024		page no. 911 to 916,922,923,924,929 to 934 are not clear. OCR missing in volume 2 4 5	Kanika
113	26/06/2024	Interlocutory Application (I.B.C)	710102054212024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec. 45 (1)	13/12/2024		OCR missing in volume 1	Kanika
114	1/10/2024	Interlocutory Application (I.B.C)	710102084022024	COMPANY PETITION IB (IBC)/393(ND)2021	UDAY ESTATES PRIVATE LIM VS UDAY ESTATES PRIVATE LIM	Application under any other provisions- IBC	6/1/2025		1. memo of parties missing attach but applicant respondent fill online as per mop 2. section wrong online as per pdf 3. IAs title fill online as per mop 4. Vakalatnama compulsory attach bit Rs 1 court fees missing	Shubham Sharma

115	2/10/2024	Interlocutory Application (I.B.C)	710102084412024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	2/1/2025	1. page no. 46,48,50 to 56 ,88 are not clear.	Ashutosh
116	2/10/2024	Interlocutory Application (I.B.C)	710102084392024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	2/1/2025	1. page no. 51,52,53,54,55, 58,62 89 are not clear.	Ashutosh
117	10/10/2024	Interlocutory Application (I.B.C)	710102087062024	COMPANY PETITION IB (IBC)/919(ND)2020	SHRI SUMIT BANSAL & ANR. VS TRESKO HOMES PVT. LTD	Section 60(5)	26/12/2024	No of objection 1.main case year wrong in pdf (IB-919(ND)/2018/ in pdf C.P. (IB)/919(ND)2020 liked 2.main case no not mention in vakalatnama 3.case type wrong	Abhirakshak Rajpal
118	15/10/2024	Interlocutory Application (I.B.C)	710102088442024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS TRESKO HOMES PVT. LTD	Sec 54(1)	23/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Gaurav Joshi
119	18/10/2024	Interlocutory Application (I.B.C)	710102090522024	COMPANY PETITION IB (IBC)/786(PB)2018	AFFINITY BEAUTY SALON PRIVATE LIMITED VS ANURAG CHANDRA	Sec 60(5)	1/1/2025	remove AFFINITY BEAUTY SALON PRIVATE LIMITED from online portal true copy sign missing in annexure page	RANJANA ROY GAWAI
120	18/10/2024	Interlocutory Application (I.B.C)	710102090882024	COMPANY PETITION IB (IBC)/1529(ND)2019	REGIONAL PF COMMISSIONER-II(LLEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/12/2024	DD NOT SUBMITTED	CHAKRADHAR PANDA
121	21/10/2024	Miscellaneous Application (IBC)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Application under any other provisions- IBC	10/12/2024	1.case type wrong choose Interlocutory Application (I.B.C) 2. section mention in index or page no 1 3. prayer missing	SUMAN KUMAR
122	22/10/2024	Interlocutory Application (I.B.C)	710102091742024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	10/12/2024	1. memo of parties mismatch according your online portal correct your memo of party as per application contact to registry at room no 103	Jitesh Prakash Gupta
123	23/10/2024	Interlocutory Application (I.B.C)	710102092192024	COMPANY PETITION IB (IBC)/380(ND)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS KIRAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	3/1/2025	1.Voloume 2 not clear	MITAL AND MITAL
124	24/10/2024	Interlocutory Application (I.B.C)	710102092342024	COMPANY PETITION IB (IBC)/380(ND)2021	INDIAN BANK VS KIRAN GUPTA	Section 123	3/1/2025	1. Prayer missing after form B 2. Section wrong online as per pdf contact to registry at room no 103 or mail at dr1-nclt@nclt.gov.in reminder 5	Amod
125	12/11/2024	Interlocutory Application (I.B.C)	710102095842024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA CHAUHAN VS SIDHARTHA GLOBAL PRIVATE LIMITED	Sec 60(5)	30/12/2024	1. Memo of parties mismatch according your online portal 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
126	12/11/2024	Interlocutory Application (I.B.C)	710102095862024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS KINGCUP CONSTRUCTION PRIVATE LIMITEDQ	Sec 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma
127	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS ROSEMARY BUILDHOME PRIVATE LIMITED	Sec 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma
128	13/11/2024	Interlocutory Application (I.B.C)	710102096062024	COMPANY PETITION IB (IBC)/2460(ND)2019	XECUTE HR SOLUTIONS PVT LTD VS HDFC BANK LIMITED	Application under any other provisions- IBC	3/1/2025	1. section wrong. 2. case type wrong. contact to registry at room no 103	Irfan Ahmed
129	14/11/2024	Miscellaneous Application(Companies Act)	710102096122024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAYER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagnation missing on pdf. 6. Sign missing on application pages reminder 4	PRATIBHA

130	12/11/2024	Interlocutory Application (I.B.C)	710102095832024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS CSN ESTATE PRIVATE LIMITED	Section 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
131	14/11/2024	Interlocutory Application (I.B.C)	710102096532024	COMPANY PETITION IB (IBC)/1481(PB)2019	MR. KANHEYA LAL BHATIA VS SHRI RAM PHAL BHARDWAJ	Rule 11 of NCLT, 2016	13/12/2024	1. fill all details in online portal.	HASHIM KHAN
132	14/11/2024	Interlocutory Application (I.B.C)	710102096452024	COMPANY PETITION IB (IBC)/764(ND)2022	TCA SURVEYORS AND ADVISORS PVT LTD VS MS POOJA BAHRY	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	19/12/2024	1. ticket put on blank side in Vakalatnama.	Shiv Kumar
133	14/11/2024	Restoration Application (IBC)	710102097172024	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS MS POOJA BAHRY	Rule 11 of NCLT, 2016	19/12/2024	1. tickets paste on Vakalatnama on blank side.	Anurag
134	14/11/2024	Miscellaneous Application(Companies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAYER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages. reminder 4	PRATIBHA
135	14/11/2024	Interlocutory Application (I.B.C)	710102096582024	COMPANY PETITION IB (IBC)/622(ND)2022	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS M/S SCHON ULTRAWARES PVT. LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	1. pdf not clear. 2. mention bookmarking with page numbering.	ARURADHA UPADHYAY
136	19/11/2024	Interlocutory Application (I.B.C)	710102098382024	COMPANY PETITION IB (IBC)/822(ND)2021	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS STARLINK CALL CONCEPTS PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	section wrong 2. Bookmarking s per index with page number	ARURADHA UPADHYAY
137	23/11/2024	Interlocutory Application (I.B.C)	710102099612024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS STARLINK CALL CONCEPTS PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
138	23/11/2024	Company Application(Companies Act)	710102099592024	COMPANY APPEAL(COMPANIES ACT)/178(ND)2024	M/S VADEHRA LUMINARIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Sec 252 (3)	13/12/2024	1. section wrong online as per pdf 2. Bookmarking as per index with page number 3. need to be affidavit for all applicant.	Kunal Madan
139	23/11/2024	Interlocutory Application (I.B.C)	710102099582024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Sec 60(5)	6/1/2025	1. fill all details in online portal.	KK
140	23/11/2024	Interlocutory Application (I.B.C)	710102099642024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
141	25/11/2024	Interlocutory Application (I.B.C)	710102100002024	COMPANY PETITION IB (IBC)/647(ND)2024	SIDHARTHA BUILDHOME PRIVATE LIMITED VS PUNJAB AND SIND BANK	Rule 11 of NCLT, 2016	27/12/2024	1. Applicant respondent fill online as per mop	Shiv Mangal Sharma
142	25/11/2024	Interlocutory Application (I.B.C)	710102099972024	COMPANY PETITION IB (IBC)/41(ND)2012	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ADORE INFRASMOOTH PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	26/12/2024	1. memo of parties missing attach but applicant respondent fill online as per mop	Nitesh
143	28/11/2024	Interlocutory Application (I.B.C)	710102101172024	COMPANY PETITION IB (IBC)/317(ND)2022	MUKESH AHUJA AND ORS VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	26/12/2024	1. Index missing 2.Bookmarking as per index with page number 3. Applicant respondent fill online as per mop 4. True copy sign missing on annexures 5 Pages 42 180 not clear 6. Vakalatnama compulsory 7. Fill all details in online portal 8 Proof of service missing or delete annexure 4 9. Translate all Hindi pages incomplete file	Daksh Kadian

144	2/12/2024	Interlocutory Application (I.B.C)	710102102042024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEV I ALAMURI VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	12/12/2024	1. section wrong online as per pdf	Bhavana Duhoon
145	2/12/2024	Interlocutory Application (I.B.C)	710102102212024	COMPANY PETITION IB (IBC)/661(PB)2021	RITU RASTOGI (INTERIM RESOLUTION PROFESSIONAL) VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	17/12/2024	1. pagination wrong on volume 2 or 3 as per index 2. OCR missing in volume 1 3. pages 95 to 106, 352 to 392 not clear	Harshit Khare
146	2/12/2024	Interlocutory Application (I.B.C)	710102102092024	COMPANY PETITION IB (IBC)/811(ND)2022	MR. ANKIT GOEL LIQUIDATOR OF SHEEN INDIA PVT LTD VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	6/1/2025	annexure 1 start with page no 6 or pagination correct in index	SHALYA AGARWAL
147	1/12/2024	Interlocutory Application (I.B.C)	710102101912024	COMPANY PETITION IB (IBC)/1031(ND)2018	AXIS BANK LIMITED VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/1/2025	1. page no. 125,126,127,144,145,163,208,294,295,302,314,315,316 are not clear.	Krishnamurthy
148	4/12/2024	Company Application(Companies Act)	710102102782024	COMPANY PETITION (COMPANIES ACT)/143(ND)2024	RAVI KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. memo of parties missing. 2. fill all details in online portal. 3. vakalatnama compulsory. 4. remove double pagination.	ANKIT JAIN
149	4/12/2024	Interlocutory Application (I.B.C)	710102102912024	COMPANY PETITION IB (IBC)/3370(ND)2019	STATE BANK OF INDIA VS VAT DEPARTMENT OF STATE OF CHHATISHGARH	Sec 60(5)	10/12/2024	1. need to translate all hindi pages.	Harshit Khare
150	4/12/2024	Interlocutory Application (I.B.C)	710102102882024	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sections 60(5)/Regulation 13	10/12/2024	1. remove main case parties in online portal. 2. need to translate all hindi pages. 3. bookmarking numbering wrong according your index.	Vidhisha Haritwal
151	4/12/2024	Company Application(Companies Act)	710102102792024	COMPANY PETITION (COMPANIES ACT)/154(ND)2024	NITIN KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. vakalatnama compulsory.	ANKIT JAIN
152	3/12/2024	Interlocutory Application (I.B.C)	710102102572024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS SAURABH Y ADA V	Sec 60(5)	30/12/2024	1. fill all details in online portal. 2. memo parties missing attach but applicant respondent fill online as per mop 3. IAs titles fill online as per mop	Varun
153	3/12/2024	Interlocutory Application (I.B.C)	710102102522024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS NARESH SHARMA	Sec 60(5)	30/12/2024	1. Fill all details in online portal. 2. Memo of parties missing attach but respondent applicant fill online as per mop 3. IAs title fill online as per mop	Varun
154	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	19/12/2024	1. prayer missing make properly	Prateek Kushwaha
155	4/12/2024	Interlocutory Application (I.B.C)	710102103062024	COMPANY PETITION IB (IBC)/428(ND)2024	MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Section 12(A) /Regulation 30A	30/12/2024	1. Section wrong online as per pdf Section 12(A) mention in index or page no 3 contact to registry at room no 103	SOLVUS LAW PARTNERS
156	1/12/2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/68(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Application under any other provisions	6/1/2025	1. pdf not clear. section wrong	ANAND
157	4/12/2024	Interlocutory Application (I.B.C)	710102102942024	COMPANY PETITION IB (IBC)/1016(PB)2020	SAVFAB DEVELOPERS PVT LTD VS RAKESH BHATIA	Sec 60(5)	3/1/2025	Pages 83 to 86, 73, 101 to 107 are cut.	MOHIT NANDWANI
158	4/12/2024	Restoration Application (IBC)	710102102892024	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	23/12/2024	vakaltnama missing	Atul
159	25/11/2024	Restoration Application (Companies Act)	710102099892024	COMPANY APPEAL(COMPANIES ACT)/228(ND)2023	INCOME TAX OFFICER WARD 13(3) VS JAYCEE INFRASTRUCTURE LTD	Sec 252 (1) - By Government Body	26/12/2024	1. proof of service missing to ROC 2. section wrong online as per pdf	Income Tax

160	4/12/2024	Miscellaneous Application (IBC)	710102102952024	COMPANY PETITION IB (IBC)/126(ND)2024	RAJIV MALIK VS JAYCEE INFRASTRUCTURE LTD	Application under any other provisions- IBC	10/12/2024	1. case type wrong. 2. memo of parties missing. 3. bookmarking compulsory with page numbering.	Rajiv Malik
161	4/12/2024	Interlocutory Application (I.B.C)	710102102962024	TRANSFER APPLICATION (IBC)/44(PB)2024	HULASH CHAND JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	17/12/2024	1. section wrong. 2. vakalatnama compulsory attach but tickets paste on blank side 3. Case type wrong contact to registry at room no 103	Rajat Sinha
162	4/12/2024	Interlocutory Application (I.B.C)	710102103042024	TRANSFER APPLICATION (IBC)/43(PB)2024	NAVIN KUMAR JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	17/12/2024	1. section wrong. 2. Vakalatnama compulsory attach but tickets paste on blank side 3. case type wrong. contact to registry at room no 103	Rajat Sinha
163	2/12/2024	Interlocutory Application (I.B.C)	710102102052024	TRANSFER APPLICATION (IBC)/43(PB)2024	BHOOPESH GUPTA VS UCO BANK & ORS.	Sec 60(5)	19/12/2024	wrong file	ABHISHEK DEVGAN
164	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	24/12/2024	No of objection 1.need to true copy sign on every page of annexure 2.memo party missed 3.section wrong 4.court fee welfare missed on vakalatnama	Ananya Kukreti
165	6/12/2024	Interlocutory Application (I.B.C)	710102103492024	COMPANY PETITION IB (IBC)/620(ND)2024	RAHUL KHANNA VS DHARITRIMAA URJA PRIVATE LIMITED	Application under any other provisions- IBC	1/1/2025	1.applicant respondent fill online as per mop 2. True copy missing in annexures 3. proof of service missing	Aman
166	8/12/2024	Interlocutory Application (I.B.C)	710102103922024	COMPANY PETITION IB (IBC)/282(ND)2023	C. L. SHARMA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 60(5)	12/12/2024	1. file incomplete.	SHANKARI MISHRA
167	10/12/2024	Interlocutory Application (I.B.C)	710102104112024	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS DHARITRIMAA URJA PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	1. page no. 103,105,106,107,108,109,110,113,115 are not clear. 2. mention bookmarking according your index with page numbering.	SWATI SALUJA
168	10/12/2024	Interlocutory Application (I.B.C)	710102104162024	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS MR. S.G CHOUDHARY	Sec 60(5)	16/12/2024	1. fill all details in online portal. 2. page no. 92 to 140 blur.	RANJAN
169	11/12/2024	Interlocutory Application (I.B.C)	710102104652024	COMPANY PETITION IB (IBC)/180(ND)2024	SPICEJET LIMITED VS AWAS 36695 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
170	8/12/2024	Interlocutory Application (I.B.C)	710102103972024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	24/12/2024	1. Memo of parties mismatch according your online portal. 2. Page no. 385 are not clear. 3. bookmarking compulsory with page numbering. 4 IAs title fill online as per mop	KUNAL TANDON
171	11/12/2024	Interlocutory Application (I.B.C)	710102104632024	COMPANY PETITION IB (IBC)/179(ND)2024	SPICEJET LIMITED VS AWAS 36694 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama. 4. 1Rs court fee short in vakalatnama.	Nikhil
172	11/12/2024	Interlocutory Application (I.B.C)	710102104642024	COMPANY PETITION IB (IBC)/178(ND)2024	SPICEJET LIMITED VS AWAS 36698 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
173	11/12/2024	Interlocutory Application (I.B.C)	710102104662024	COMPANY PETITION IB (IBC)/806(PB)2019	MEERA ANAND VS DEEPAK AGGARWAL & ORS	Section 60(5)	17/12/2024	1. add all respondent on online portal. 2. need every page sign in application. 3. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure. 5. proof of service missing.	Shashank Deo Sudhi
174	8/12/2024	Interlocutory Application (I.B.C)	710102103962024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	24/12/2024	1. memo of parties mismatch according your online portal. 2. IAs Title fill online as per mop. 3. page no. 371 are not clear. 4. bookmarking compulsory with page numbering. 5.pagination incomplete in vol 2	KUNAL TANDON
175	12/12/2024	Interlocutory Application (I.B.C)	710102104872024	COMPANY PETITION IB (IBC)/1565(PB)2018	AMITAVA RAYCHAUHURI VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	26/12/2024	1.OCR Missing	Rishabh Govila

176	8/12/2024	Interlocutory Application (I.B.C)	710102103912024	COMPANY PETITION IB (IBC)/285(ND)2023	DEEPAK SHARMA VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	12/12/2024	1. file incomplete.	SHANKARI MISHRA
177	12/12/2024	Company Application(Companies Act)	710102104982024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	MARSH STEEL TRADING LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Application under any other provisions	17/12/2024	1. wrong filling.	anupinder singh jassal
178	13/12/2024	Interlocutory Application (I.B.C)	710102105312024	COMPANY PETITION IB (IBC)/317(ND)2022	C K TUTEJA & ORS VS ASHOK KUMAR GUPTA RP OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	6/1/2025	1. file incomplete.	Daksh Kadian
179	13/12/2024	Interlocutory Application (I.B.C)	710102105382024	COMPANY PETITION IB (IBC)/2721(ND)2019	JURISTICA LEGAL SERVICES LLP VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	19/12/2024	1. need to translate all Hindi pages. 2. vakalatnama compulsory.	JURISTICA
180	13/12/2024	Miscellaneous Application (IBC)	710102105402024	COMPANY PETITION IB (IBC)/1397(PB)2019	LATE SUNITA SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	No of objections 1.memo party missed attach but applicant respondent fill online as per mop 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
181	13/12/2024	Interlocutory Application (I.B.C)	710102105592024	COMPANY PETITION IB (IBC)/139(ND)2023	PURSHOTTAM KUMAR VS MANISH AGGARWAL RP	Section 60(5)	3/1/2025	1. counsel sign missing in index. 2. mention bookmarking according your index with page numbering. 3. OCR missing. 4. page no. 56,65,80 are wrong adjust.	VINOD DAHIYA
182	13/12/2024	Miscellaneous Application (IBC)	710102105412024	COMPANY PETITION IB (IBC)/1397(PB)2019	NK ASSOCIATES VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
183	13/12/2024	Interlocutory Application (I.B.C)	710102105662024	COMPANY PETITION IB (IBC)/386(ND)2024	YOGENDRA SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	1. vakalatnama compulsory.	Om Pal
184	13/12/2024	Miscellaneous Application (IBC)	710102105392024	COMPANY PETITION IB (IBC)/1397(PB)2019	AKSHAY SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	No of objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
185	13/12/2024	Restoration Application (Companies Act)	710102105362024	COMPANY APPEAL(COMPANIES ACT)/1126(ND)2017	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES M/S AANCHAL PORTFOLIO SERVICES PVT. LTD	Rule 11 of NCLT	6/1/2025	1. page no. 38,39 are not clear.	PUNEET
186	13/12/2024	Interlocutory Application (I.B.C)	710102105682024	COMPANY PETITION IB (IBC)/2081(ND)2019	SUNIL KUMAR AGRAWAL VS REGISTRAR OF COMPANIES M/S AANCHAL PORTFOLIO SERVICES PVT. LTD	Reg. 15 of IBBI (Liq.) Regulation 2016	26/12/2024	1. Case type wrong choose IA (Liq.) Progress Report.	RAKESH KUMAR
187	13/12/2024	Interlocutory Application (I.B.C)	710102105242024	COMPANY PETITION IB (IBC)/385(ND)2024	RITU SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	1. vakalatnama compulsory.	Om Pal
188	9/12/2024	Interlocutory Application (I.B.C)	710102104022024	COMPANY PETITION IB (IBC)/375(PB)2018	RAKHEE GUPTA VS SATYA PRAKASH GUPTA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/12/2024	sing missing in application page date missing in vakaltnama ticket put on blank side vakaltnama ocr missing	Himanshu
189	13/12/2024	Interlocutory Application (I.B.C)	710102105652024	COMPANY PETITION IB (IBC)/210(PB)2024	PANKAJ KUMAR TIWARI VS RAM DIYA	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	30/12/2024	page no. 34 to 38 are not clear.	Bhupendra
190	7/10/2024	Miscellaneous Application(Companies Act)	710102085852024	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Rule 11 of NCLT	16/12/2024	1. case type wrong. 2. page no. 9 to 33,42 to 51,71 to 79,90 to 100 are not clear. 3. Bookmarking as per index with page nos 4.OCR missing PDF not upload after upload will check the objections	Abhishek Yadav
191	22/05/2024	Interlocutory Application (I.B.C)	710102044772024	COMPANY PETITION IB (IBC)/448(PB)2017	GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	16/12/2024	No of objections Respondent fill online as per mop or IAs title fill online as per mop reminder 5	Firoz Khan
192	17/10/2024	Interlocutory Application (I.B.C)	710102090322024	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	1.memo of party missing	Kanika

193	25/11/2024	Interlocutory Application (I.B.C)	710102099912024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RP OF M/S. MAGPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	3/1/2025	1. Page no.221 to 223, 229, 232 to 238, 253, 447 to 570, 580, 637, 651, 673, 693, 713, 732, 750, 753 to 755, 761 to 813 are not clear. 2. Hindi Pages 256, 265, 269, 278, 282, 290, 294, 303, 307, 316, 320, 329, 333, 342, 687, 707, 746, 950, 951	Swechcha Mishra
194	16/12/2024	Interlocutory Application (I.B.C)	710102105962024	COMPANY PETITION IB (IBC)/882(ND)2020	ASHA GUPTA VS ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PVT. LTD.	Sec 60(5)	31/12/2024	1. mention bookmarking according your online portal with page numbering. 2. proof of service missing.	DEVASHISH BHADAURIA
195	16/12/2024	Interlocutory Application (I.B.C)	710102105982024	COMPANY PETITION IB (IBC)/22(PB)2018	SURESH KUMAR SAWLANI VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	20/12/2024	1. pdf not upload.	Mishal Vij
196	16/12/2024	Interlocutory Application (I.B.C)	710102105992024	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA MISHRA VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	20/12/2024	1. pdf not upload.	Mishal Vij
197	16/12/2024	Interlocutory Application (I.B.C)	710102105822024	COMPANY PETITION IB (IBC)/313(ND)2024	CENTRAL BANK OF INDIA VS TJARAT EXPORTS	Sec 60(5)	20/12/2024	1. counsel details missing in memo of parties. 2. page no. 27 to 58,120 to 124 are not clear. 3. proof of service missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	SRI & ASSOCIATES
198	16/12/2024	Interlocutory Application (I.B.C)	710102105802024	COMPANY PETITION IB (IBC)/699(ND)2023	INFORMATION TV PRIVATE LIMITED VS SUKHVINDER SINGH SOKHI	Sec 60(5)	20/12/2024	1. section not mention in index. 2. memo of parties mismatch according your online portal. 3. need every page sign in application. 4. vakalatnama compulsory.	SIDDHARTH BAMBHA
199	16/12/2024	Interlocutory Application (I.B.C)	710102105952024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	20/12/2024	1. memo of parties mismatch according your online portal. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	KUNAL TANDON
200	10/12/2024	Interlocutory Application (I.B.C)	710102104202024	COMPANY PETITION IB (IBC)/267(ND)2024	MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED VS INDERMAL BOKADIA PROPRIETOR OF POLYTECH INDIA	Rule 11 of NCLT, 2016	1/1/2025	1. need every page sign in annexures .	Krish Kalra
201	16/12/2024	Interlocutory Application (I.B.C)	710102105832024	COMPANY PETITION IB (IBC)/318(ND)2024	CENTRAL BANK OF INDIA VS MOHD ALTAMASHPROPRIETORTJ ARAT EXPORTS & ANR	Sec 60(5)	20/12/2024	1. counsel details missing in memo of parties. 2. page no. 17 to 29,56 to 62,66 to 71 are not clear. 3. proof of service missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	SRI & ASSOCIATES
202	16/12/2024	Restoration Application (IBC)	710102105972024	COMPANY PETITION IB (IBC)/304(PB)2024	STELLAR INVESTMENTS LIMITED VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/1/2025	1. section wrong online as per pdf	Uday Seth
203	30/10/2024	Interlocutory Application (I.B.C)	710102093592024	COMPANY PETITION IB (IBC)/337(PB)2021	INDIAN BANK VS RAMAN GUPTA	Section 123	3/1/2025	contact to registry at room no 103 01124361890 regarding section or prayer reminder 5	Amod
204	10/12/2024	Interlocutory Application (I.B.C)	710102104382024	COMPANY PETITION IB (IBC)/631(ND)2024	TIRANGA LOGISTICS PRIVATE LIMITED VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. section wrong. 4. counsel sign missing in index. 5. mention bookmarking with page numbering.	S.S. Sobti
205	16/12/2024	Interlocutory Application (I.B.C)	710102106342024	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Application under any other provisions- IBC	20/12/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	Anvesha Dasgupta
206	16/12/2024	Interlocutory Application (I.B.C)	710102106162024	COMPANY PETITION IB (IBC)/470(ND)2017	MR. ATUL KUMAR SINGH VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	26/12/2024	1. Fill all details in online portal. 2. sign missing on application pages	PRABHAT KAUSHIK



207	17/12/2024	Interlocutory Application (I.B.C)	710102106412024	COMPANY PETITION IB (IBC)/1529(ND)2019	REGIONAL PF COMMISSIONER-II(LEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/12/2024	1. need every page sign in application. 2. affidavit page are cut. 3. mention bookmarking according your index with page numbering. 4. need every page sign and true copy in annexure.	CHAKRADHAR PANDA
208	16/12/2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)2018	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	20/12/2024	1. memo of parties missing. 2. page no. 62,63 are not clear. 3. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering.	KRISHAN KUMAR
209	17/12/2024	Interlocutory Application (I.B.C)	710102106482024	COMPANY PETITION IB (IBC)/560(ND)2024	CANTERBURY REAL TECH PRIVATE LIMITED VS CFM ASSET RECONSTRUCTION PRIVATE LIMITED	Any other provision - Govt body	6/1/2025	1. section wrong online as per pdf choose Application under any other provisions- IBC 2. Due payment of 60(5)	Surjendu Sankar Das
210	17/12/2024	Interlocutory Application (I.B.C)	710102106392024	COMPANY PETITION IB (IBC)/237(ND)2019	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS ATUL MITTAL	Section 60(5)	20/12/2024	1. page no. 316 need translate copy.	Rachit
211	23/11/2024	Interlocutory Application (I.B.C)	710102099352024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S. MAGPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	3/1/2025	1. page no. 177 to 190,202 to 219,226,231,234,430 to 440,444 to 453,490,499,521 to 562,566,570,571,575 to 580,584,594 to 598,614,615,617,628,633,655,675,714,723,735 to 760,761 to 781 are not clear. 2. need to translate all Hindi pages.	Swetchha Mishra
212	17/12/2024	Interlocutory Application (I.B.C)	710102106472024	COMPANY PETITION IB (IBC)/560(ND)2024	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL TECH PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1. memo of parties mismatch according your online portal. 2. IAs title fill online as per mop	Surjendu Sankar Das
213	18/12/2024	Interlocutory Application (I.B.C)	710102106712024	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS PRATEEK JAIN	Section 74	24/12/2024	1. case type wrong. 2. section wrong. 3. proof of service missing.	Abhishek
214	18/12/2024	Interlocutory Application (I.B.C)	710102106732024	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS PRATEEK JAIN	Regulation 44(2), Liquidation process Regulation, 2016	23/12/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering.	Harish
215	18/12/2024	Restoration Application (IBC)	710102106702024	COMPANY PETITION IB (IBC)/390(PB)2024	SHREE RADHA DAMODAR EXPORTS VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	3/1/2025	1. NCLT order missing. 2. Bookmarking compulsory with page numbering. 3. Vakalatnama compulsory attach but tickets paste on blank side 4. Sign missing on application 5. True copy sign missing on annexures	AMARENDRA KUMAR DUBEY
216	19/12/2024	Interlocutory Application (I.B.C)	710102106932024	COMPANY PETITION IB (IBC)/20(ND)2022	DR. RADESH SURI & ORS. VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	23/12/2024	1. pdf not upload.	Pankaj
217	19/12/2024	Interlocutory Application (I.B.C)	710102106892024	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri
218	3/12/2024	Interlocutory Application (I.B.C)	710102102622024	COMPANY PETITION IB (IBC)/129(ND)2023	ADITYA VASHISHT & ORS. VS ECO GREEN BUILDTECH PIVATE LIMITED	Sec 60(5)	6/1/2025	1. Sign missing in application pages	Abiha
219	18/12/2024	Interlocutory Application (I.B.C)	710102106792024	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS ECO GREEN BUILDTECH PIVATE LIMITED	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri

220	29/11/2024	Interlocutory Application (I.B.C)	710102101502024	COMPANY PETITION IB (IBC)/495(ND)2023	CATALYST TRUSTEESHIP LIMITED VS BCC INFRASTRUCTURES PRIVATE LIMITED	Section 60(5)	1/1/2025	1. Bookmarking as per index with page number. 2 Applicant respondent or IAs title fill online as per mop 3. Sign missing on application pages 4. True copy sign missing on annexures 5.Court fees Rs 5 missing on Vakalatnama 6 Clear scan of blur pages of all volumes 7. Translate all Hindi pages of all volumes 8. Pagination wrong or missing in PDFs or volume wise index\'. 9. Section mention in master index or vol 1 index page no 13 10. section wrong online as per pdf. file incomplete	Gaurav
221	13/12/2024	Restoration Application (Companies Act)	710102105562024	COMPANY APPEAL(COMPANIES ACT)/603(ND)2018	PERFECT BUILDERS AND DEVELOPER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	19/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 10 are wrong adjust. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Aman
222	20/12/2024	Interlocutory Application (I.B.C)	710102107232024	COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RP M/S RALPH AGRI SCIENCE VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	24/12/2024	1. case type wrong. 2. section wrong. 3. fill all details in online portal. 4. memo of parties missing. 5. remove double pdf.	chakiam nagarjunarao
223	20/12/2024	Interlocutory Application (I.B.C)	710102107182024	COMPANY PETITION IB (IBC)/2582(ND)2019	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/1/2025	1. Only Ace Infracity Developers Private Limited mention in IAs title in online portal 2. Memo of parties mismatch according your online portal.	RAHUL KUM AR
224	20/12/2024	Interlocutory Application (I.B.C)	710102107202024	COMPANY PETITION IB (IBC)/276(ND)2021	MR. NITIN NARANG VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	24/12/2024	1. pdf not upload.	Gaurav Joshi
225	20/12/2024	Interlocutory Application (I.B.C)	710102107262024	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Section 12(2)	24/12/2024	1. section wrong. 2. pagination missing. 3. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishweej
226	20/12/2024	Interlocutory Application (I.B.C)	710102107322024	COMPANY PETITION IB (IBC)/265(ND)2022	RAJENDER KUMAR JAIN VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Section 105,112, 113	24/12/2024	1. wrong jurisdiction.	Kanika
227	20/12/2024	Interlocutory Application (I.B.C)	710102107292024	COMPANY PETITION IB (IBC)/465(ND)2024	ASSET RECONSTRUCTION COMPANY (INDIA) COMPANY LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/1/2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal.	Siddharth Joshi
228	20/12/2024	Interlocutory Application (I.B.C)	710102107252024	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS NOIDA MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	24/12/2024	1. fill all details in online portal. 2. section wrong. 3. pagination missing. 4. mention bookmarking according your index with page numbering. 5. counsel sign missing in index and memo of parties and prayer. 6. need every page sign in application. 7. affidavit missing. 8. need every page sign and true copy in annexure. 9. vakalatnama compulsory.	Kumar Vishweej
229	18/12/2024	Company Application(Companies Act)	710102106622024	COMPANY PETITION (COMPANIES ACT)/142(ND)2021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Application under any other provisions	23/12/2024	1. section not mention in index. 2. add all applicant and respondent in online portal. 2. vakalatnama compulsory.	SATYA PRAKASH SHARAN
230	21/12/2024	Interlocutory Application (I.B.C)	710102107572024	COMPANY PETITION IB (IBC)/913(ND)2020	MANISH AGARWAL VS PRADEEP MAHIPAL	Section 12(2)	24/12/2024	1. memo of parties missing.	KUNAL

231	22/12/2024	Interlocutory Application (I.B.C)	71010210772024	COMPANY PETITION IB (IBC)/744(PB)2021	STATE BANK OF INDIA VS NARENDRA KISHORE PRADEEP	Sec 60(5)	26/12/2024	1. main case wrong. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory.	EKTA CHOUDHARY
232	21/12/2024	Interlocutory Application (I.B.C)	710102107652024	COMPANY PETITION IB (IBC)/150(ND)2022	DEEPAK MITTAL VS NARENDRA KISHORE PRADEEP	Rule 11 of NCLT, 2016	3/1/2025	1. need to translate all hindi pages. .	CA. Reshma Mittal
233	20/12/2024	Interlocutory Application (I.B.C)	710102107412024	COMPANY PETITION IB (IBC)/679(ND)2024	MANISH LALJI DAWDA VS BABU LAL KANUNGA	Application under any other provisions- IBC	1/1/2025	1. fill all details in online portal. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Amar Khanna
234	20/12/2024	Interlocutory Application (I.B.C)	710102107302024	COMPANY PETITION IB (IBC)/468(PB)2024	ASSET RECONSTRUCTION (INDIA) COMPANY LIMITED VS PARSVNATH DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	3/1/2025	1. memo of parties mismatch according your online portal.	Siddharth Joshi
235	21/12/2024	Interlocutory Application (I.B.C)	710102107622024	COMPANY PETITION IB (IBC)/668(ND)2024	MANISH LALJI DAWDA VS S R KANUNGA	Application under any other provisions- IBC	6/1/2025	1. fill all details in online portal.	Amar Khanna
236	21/12/2024	Interlocutory Application (I.B.C)	710102107642024	COMPANY PETITION IB (IBC)/442(ND)2022	MR. AKHIL AHUJA VS MR. SURINDER KUMAR BATRA	Sec 66(1)	3/1/2025	1. need to translate all Hindi pages.	Shivam
237	22/12/2024	Restoration Application (Companies Act)	710102107752024	COMPANY PETITION (COMPANIES ACT)/211(ND)2021	CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED VS SUNAINA SINGH	Rule 48	3/1/2025	2. NCLT order missing. 3. need every page true copy in annexure. 4. vakalatnama compulsory.	Vidhan Malik
238	24/12/2024	Interlocutory Application (I.B.C)	710102108032024	COMPANY PETITION IB (IBC)/556(ND)2020	EPFO VS SH. RAJESH KUMAR PARAKH RP	Section 60(5)	1/1/2025	1. notary missing. 2. page no. 21,22 are not clear. need true and sign in annexure page .	Kanhaiya
239	20/12/2024	Interlocutory Application (I.B.C)	710102107422024	COMPANY PETITION IB (IBC)/678(ND)2024	MANISH LALJI DAWDA VS MANOJ KANUNGA	Application under any other provisions- IBC	1/1/2025	1. fill all details in online portal. 2. 25Rs welfare fee and date missing in vakalatnama. bookmarking missing	Amar Khanna
240	21/12/2024	Miscellaneous Application(Companies Act)	710102107552024	COMPANY PETITION (COMPANIES ACT)/199(ND)2024	MR. MANJEET VAID VS GRAND INFRACONS PRIVATE LIMITED	Rule 11 of NCLT	24/12/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	SIDDHARTH
241	25/12/2024	Interlocutory Application (I.B.C)	710102108442024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS GRAND INFRACONS PRIVATE LIMITED	Sec 60(5)	6/1/2025	1. fill all details in online portal.	KK
242	20/12/2024	Interlocutory Application (I.B.C)	710102107282024	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS GRAND INFRACONS PRIVATE LIMITED	Section 12(2)	24/12/2024	1. section wrong. 2. pagination missing. 3. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishwjeet
243	21/12/2024	Company Application(Companies Act)	710102107512024	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	MR. SAURABH KUMAR VS MR. ASHBIR SINGH	Rule 11 of NCLT	24/12/2024	1. need to be affidavit for all applicant. 2. vakalatnama compulsory.	RAKESH KUMAR
244	21/12/2024	Interlocutory Application (I.B.C)	710102107492024	COMPANY PETITION IB (IBC)/104(PB)2017	NIVAYA RESOURCES PVT LTD VS RAHUL JINDAL	Rule 11 of NCLT, 2016	24/12/2024	1. counsel details incomplete in prayer. 2. vakalatnama compulsory.	Dhananjai Jain
245	24/12/2024	Interlocutory Application (I.B.C)	710102108142024	COMPANY PETITION IB (IBC)/1248(PB)2018	EPFO VS SH. DEVENDRA SINGH RP	Sec 60(5)	1/1/2025	1. notary missing. in affidavit 2. need every page sign and true copy in annexure.	Kanhaiya
246	25/12/2024	Interlocutory Application (I.B.C)	710102108332024	COMPANY PETITION IB (IBC)/97(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS DR SUBHASH CHANDRA & ANR	Sections 60(5)/Regulation 13	6/1/2025	1. memo of parties mismatch according your online portal. 2. only STCI Finance Limited name mention in IAs title in online portal or as a applicant in online portal	SUREKHA
247	24/12/2024	Interlocutory Application (I.B.C)	710102108192024	COMPANY PETITION IB (IBC)/513(ND)2022	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL	Sec 60(5)	26/12/2024	1. main case wrong. 2. counsel sign missing in index. 3. need to translate all hindi pages. 4. page no. 277,278,279,280 are not clear. 5. vakalatnama compulsory.	Sagar
248	24/12/2024	Interlocutory Application (I.B.C)	710102108152024	COMPANY PETITION IB (IBC)/1016(PB)2020	DEVINDER SINGH VS RAKESH BHATIA (RP)	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	26/12/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Gursat

249	24/12/2024	Interlocutory Application (I.B.C)	710102108182024	COMPANY PETITION IB (IBC)/513(ND)2022	ICONS PROJECTS INDIA PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL RESOLUTION PROFESSIONAL OF SHIPRA ESTATE LIMITED	Sec 60(5)	26/12/2024	1. volume 1 separately index missing. 2. pagination wrong in index. 3. need to translate all hindi pages. 4. page no. 198,199,200 are not clear. 5. pagination missing in volume 2. 6. vakalatnama compulsory.	Sagar
250	25/12/2024	Interlocutory Application (I.B.C)	710102108312024	COMPANY PETITION IB (IBC)/657(ND)2024	CANARA BANK VS VINAY GUPTA	Section 22	30/12/2024	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering. 5. need every page sign and true copy in annexure.	Saksham Mittal
251	24/12/2024	Interlocutory Application (I.B.C)	710102108062024	COMPANY PETITION IB (IBC)/894(ND)2019	ANJANA SONI VS MR. KRIT NARAYAN MISHRA	Sec 60(5)	26/12/2024	1. fill all details in online portal.	MANISH PRATAP SINGH
252	21/12/2024	Interlocutory Application (I.B.C)	710102107672024	COMPANY PETITION IB (IBC)/667(ND)2024	MANISH LALJI DAWDA VS GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	1/1/2025	1. fill all details in online portal. 2. prayer missing. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Amar Khanna
253	24/12/2024	Interlocutory Application (I.B.C)	710102108072024	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/1/2025	1. add all applicant in online portal. 2. vakalatnama compulsory.	ANCHIT
254	23/12/2024	Interlocutory Application (I.B.C)	710102107972024	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/12/2024	1. file incomplete.	ANSHUJ DHINGRA
255	26/12/2024	Interlocutory Application (I.B.C)	710102108572024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS MR. HEMANT SETHI	Sec 60(5)	30/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing vakalatnama.	SONAM
256	27/12/2024	Interlocutory Application (I.B.C)	710102108662024	COMPANY PETITION IB (IBC)/771(PB)2018	VEKAS KUMAR GARG VS VALUE INFRA TECH INDIA PVT. LTD.	Sec 60(5)	6/1/2025	1. add all respondent in online portal. 2. IAs title fill online as per mop	Mr. Vekas Kumar Garg
257	28/12/2024	Interlocutory Application (I.B.C)	710102108952024	COMPANY PETITION IB (IBC)/1689(ND)2019	RAJIV BAJAJ VS VALUE INFRA TECH INDIA PVT. LTD.	Rule 11 of NCLT, 2016	31/12/2024	1. section wrong. 2. bookmarking compulsory with page numbering.	RAJIV
258	27/12/2024	Interlocutory Application (I.B.C)	710102108812024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	31/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	SONAM
259	27/12/2024	Interlocutory Application (I.B.C)	710102108732024	COMPANY PETITION IB (IBC)/162(ND)2024	DEV VRAT RANA VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Application under any other provisions- IBC	31/12/2024	1. case type wrong. 2. section wrong. 3. volume 1 and 2 separately in index. 4. mention bookmarking according your index with page numbering. 5. memo of parties missing.	Shivani Jaiswal
260	25/12/2024	Restoration Application (Companies Act)	710102108532024	COMPANY APPEAL (COMPANIES ACT)/73(ND)2022	SECURE TRADERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	3/1/2025	memo of parties not mention in index.	HIMANSHU
261	29/12/2024	Interlocutory Application (I.B.C)	710102109182024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 12(2)	31/12/2024	1. need every page sign in application. 2. pagination wrong in bookmarking.	Utsav
262	28/12/2024	Interlocutory Application (I.B.C)	710102109162024	COMPANY PETITION IB (IBC)/919(PB)2022	VIKAS AGGARWAL VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	1/1/2025	1. 25Rs welfare fee missing in vakalatnama. 2. mention bookmarking with page numbering.	ADITYA
263	28/12/2024	Interlocutory Application (I.B.C)	710102109172024	COMPANY PETITION IB (IBC)/916(PB)2022	KAPIL AGGARWAL VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	31/12/2024	1. 25Rs welfare fee missing in vakalatnama.	ADITYA

264	28/12/2024	Interlocutory Application (I.B.C)	710102109152024	COMPANY PETITION IB (IBC)/913(PB)2022	SADHNA AGGARWAL VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	31/12/2024	1. prayer missing. 2. 25Rs welfare fee missing in vakalatnama.	ADITYA
265	28/12/2024	Interlocutory Application (I.B.C)	710102108992024	COMPANY PETITION IB (IBC)/122(ND)2024	RAHUL JINDAL INTERIM RESOLUTION PROFESSIONAL FOR PAVNI (MP) SOLAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 21/Regulation 17 (1)	3/1/2025	1. due payment section 18.	KARAN
266	28/12/2024	Interlocutory Application (I.B.C)	710102109142024	COMPANY PETITION IB (IBC)/918(PB)2022	RAKESH AGGARWAL VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	31/12/2024	1. 25Rs welfare fee missing in vakalatnama. 2. mention bookmarking with page numbering.	ADITYA
267	28/12/2024	Interlocutory Application (I.B.C)	710102109132024	COMPANY PETITION IB (IBC)/920(PB)2022	NARESH KUMAR AGGARWAL VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	1/1/2025	1. 25Rs welfare fee missing in vakalatnama.	ADITYA
268	30/12/2024	Interlocutory Application (I.B.C)	710102109302024	COMPANY PETITION IB (IBC)/628(ND)2023	MR. BIHARI LAL CHAKRAVARTI RESOLUTION PROFESSIONAL (RP) GOODHEALTH INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 12(2)	3/1/2025	1. section wrong.	Ashu Kansal
269	31/12/2024	Company Application(Companies Act)	710102109582024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Sec. 242(4)	1/1/2025	1. mention bookmarking according your index with page numbering. 2. vakalatnama compulsory.	Niranjan
270	30/12/2024	Interlocutory Application (I.B.C)	710102109422024	COMPANY PETITION IB (IBC)/637(PB)2020	PHOOL DEVI GHOSAL VS TEMPLE LEASING AND FINANCE LTD.	Sec 60(5)	1/1/2025	1. main case wrong in volume 3.	ADHISH SRIVASTAVA
271	28/12/2024	Interlocutory Application (I.B.C)	710102109122024	COMPANY PETITION IB (IBC)/925(PB)2022	NAVITA AGGARWAL VS TEMPLE LEASING AND FINANCE LTD.	Rule 11 of NCLT, 2016	1/1/2025	1. 25Rs welfare fee missing in vakalatnama. 2. mention bookmarking with page numbering.	ADITYA
272	31/12/2024	Interlocutory Application (I.B.C)	710102109682024	COMPANY PETITION IB (IBC)/1788(ND)2018	MR. DEEPAK KUMAR AGARWAL RESOLUTION PROFESSIONAL VS R S STONE	Sec 12(2)	2/1/2025	1. remove main case parties on online portal. 2. page no. 48 are cut. 3. true copy and sign not showing properly. 4. page no. 115,167,168,169,176,177,178,218,219,220 need translate copy. 5. page no. 170 to 175,212 to 217 are not clear. 6. need every page sign and true copy in annexure.	Jatin S Sethi
273	3/1/2025	Interlocutory Application (I.B.C)	710102000342025	COMPANY PETITION IB (IBC)/487(ND)2023	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/1/2025	1. need to translate all hindi pages.	shekhar
274	3/1/2025	Interlocutory Application (I.B.C)	710102000302025	COMPANY PETITION IB (IBC)/97(ND)2022	RBL BANK LIMITED VS SHIV NANDAN SHARMA	Application under any other provisions- IBC	6/1/2025	1. section not mention in index.	Chitranshul A Sinha
275	2/1/2025	Interlocutory Application (I.B.C)	710102000122025	COMPANY PETITION IB (IBC)/130(PB)2022	HEMANT SETHI VS GURINDER SINGH SIKKA	Application under any other provisions- IBC	3/1/2025	1. page no. 45 to 87 are not clear. 2. 25Rs welfare fee missing in vakalatnama.	AMAR
276	2/1/2025	Interlocutory Application (I.B.C)	710102000192025	COMPANY PETITION IB (IBC)/720(ND)2023	RNT METALS PRIVATE LIMITED VS PARVINDER SINGLA PROPRIETOR OF GANPATI METALS	Sec 60(5)	3/1/2025	1. memo of parties missing. 2. page no. 27 to 35 are not clear. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering.	MAYANK
277	31/12/2024	Interlocutory Application (I.B.C)	710102109642024	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	2/1/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. 1Rs court fee short in vakalatnama. 4. OCR missing.	KUNAL TANDON
278	2/1/2025	Interlocutory Application (I.B.C)	710102000112025	COMPANY PETITION IB (IBC)/129(PB)2022	HEMANT SETHI VS HARVINDER SINGH SIKKA	Application under any other provisions- IBC	3/1/2025	1. page no. 45 to 86 are not clear.	AMAR

279	31/12/2024	Company Appeal (IBC)	710102109692024	COMPANY PETITION IB (IBC)/761(ND)2021	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER EPFO VS SH. REETESH KUMAR AGARWAL OFFICIAL LIQUIDATOR MIS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD.	Sec 42	2/1/2025	Pdf not open please upload again after that we will check	Kaushik Kumar Dey
280	1/1/2025	Interlocutory Application (I.B.C)	710102000022025	COMPANY PETITION IB (IBC)/332(ND)2019	KAMAL AGARWAL VS SH. REETESH KUMAR AGARWAL OFFICIAL LIQUIDATOR MIS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	3/1/2025	1. bookmarking compulsory with page numbering.	KAMAL AGARWAL
281	2/1/2025	Interlocutory Application (I.B.C)	710102000092025	COMPANY PETITION IB (IBC)/131(PB)2022	HEMANT SETHI VS SMT. KUSHAM KAUR	Application under any other provisions- IBC	3/1/2025	1. page no. 45 to 86 are not clear.	AMAR
282	2/1/2025	Interlocutory Application (I.B.C)	710102000152025	COMPANY PETITION IB (IBC)/737(PB)2018	TWENTY FIRST CENTURY WIRE RODS LIMITED VS NOBLE MARINE METALS CO WLL	Application under any other provisions- IBC	3/1/2025	1. fill all details in online portal. 2. affidavit missing. 3. need every page sign and true copy in annexure. 4. mention bookmarking with page numbering.	ANSHUJ DHINGRA
283	31/12/2024	Interlocutory Application (I.B.C)	710102109722024	COMPANY PETITION IB (IBC)/450(PB)2018	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD VS NOBLE MARINE METALS CO WLL	Sec 60(5)	6/1/2025	1. section wrong online as per pdf.	Niraj Chamyal
284	28/12/2024	Interlocutory Application (I.B.C)	710102108892024	COMPANY PETITION IB (IBC)/231(ND)2024	AMIT OJHA IRP VS ADVANCE RECYCLING SOLUTIONS LLP	Section 21/Regulation 17 (1)	6/1/2025	1. fill all details in online portal. 2. section wrong online as per pdf	Amit
285	1/1/2025	Interlocutory Application (I.B.C)	710102000012025	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL VS ADVANCE RECYCLING SOLUTIONS LLP	Regulation 44(2), Liquidation process Regulation, 2016	3/1/2025	1. bookmarking compulsory with page numbering.	KAMAL AGARWAL
286	1/1/2025	Interlocutory Application (I.B.C)	710102000062025	COMPANY PETITION IB (IBC)/737(PB)2018	TWENTY FIRST CENTURY WIRE RODS LIMITED VS NOBLE MARINE METALS CO WLL	Section 12(2)	3/1/2025	1. fill all details in online portal. 2. memo of parties missing. 3. pagination missing. 4. need every page sign in application. 5. bookmarking compulsory with page numbering.	ANSHUJ DHINGRA
287	2/1/2025	Interlocutory Application (I.B.C)	710102000182025	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS NOBLE MARINE METALS CO WLL	Application under any other provisions- IBC	3/1/2025	1. pdf not upload.	Shrey
288	2/1/2025	Restoration Application (IBC)	710102000172025	COMPANY PETITION IB (IBC)/334(ND)2018	ASHOK KUMAR JAIN VS ANIL KUMAR JAIN	Application under any other provisions- IBC	3/1/2025	1. NCLT order missing. 2. need true copy in annexure. 3. ticket put on blank side in vakalatnama.	Apoorv Jain
289	2/1/2025	Interlocutory Application (I.B.C)	710102000102025	COMPANY PETITION IB (IBC)/128(PB)2022	HEMANT SETHI VS GURNEET SINGH SIKKA	Application under any other provisions- IBC	3/1/2025	1. page no. 45 to 89 are not clear.	AMAR
290	3/1/2025	Interlocutory Application (I.B.C)	710102000682025	COMPANY PETITION IB (IBC)/331(PB)2024	NONA LIFESTYLE PRIVATE LIMITED VS DYNAMIC AURA LLP	Rule 11 of NCLT, 2016	6/1/2025	1. notary missing.	VINOD KUMAR
291	3/1/2025	Interlocutory Application (I.B.C)	710102000642025	COMPANY PETITION IB (IBC)/842(ND)2024	TOKAS FILLING STATION VS VENTURE SUPPLY CHAIN PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/1/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. need every page sign in application.	MRINAL HARSH VARDHAN
292	3/1/2025	Interlocutory Application (I.B.C)	710102000502025	COMPANY PETITION IB (IBC)/464(ND)2022	UMESH CHAND GOYAL IRP OF M/S UNIGLOBAL VENTURES LLP VS VENTURE SUPPLY CHAIN PRIVATE LIMITED	Section 21/Regulation 17 (1)	6/1/2025	1. need every page sign in annexure.	Swechha Mishra

293	3/1/2025	Interlocutory Application (I.B.C)	710102000552025	COMPANY PETITION IB (IBC)/684(ND)2020	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS SANTANU KUMAR SAMANTA	Rule 154 (1)	6/1/2025	1. section wrong. 2. fill all details in online portal. 3. affidavit missing. 4. vakalatnama compulsory.	ARGUS PARTNERS
294	3/1/2025	Interlocutory Application (I.B.C)	710102000422025	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH VS MR. ANJAN JAIN	Application under any other provisions- IBC	6/1/2025	1. file incomplete.	Aditya
295	3/1/2025	Interlocutory Application (I.B.C)	710102000312025	COMPANY PETITION IB (IBC)/446(ND)2023	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED VS MR. ANJAN JAIN	Section 21/Regulation 17 (1)	6/1/2025	1. section wrong.	Abhirup
296	3/1/2025	Interlocutory Application (I.B.C)	710102000692025	COMPANY PETITION IB (IBC)/679(ND)2022	MR. ARVIND MITTAL VS MR. ANJAN JAIN	Application under any other provisions- IBC	6/1/2025	1. file incomplete.	Shivam Singh
297	3/1/2025	Interlocutory Application (I.B.C)	710102000292025	COMPANY PETITION IB (IBC)/276(ND)2021	SECURITIES EXCHANGE BOARD OF INDIA VS MR. NITIN NARANG RESOLUTION PROFESSIONAL IN THE MATTER OF SANJAY DHINGRA	Sections 60(5)/Regulation 13	6/1/2025	1. need every page sign in application.	ABHISHEK
298	3/1/2025	Company Application(Companies Act)	710102000482025	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	CHANDER PRAKASH CHAWLA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	6/1/2025	1. add all respondent in online portal. 2. section wrong.	Vikas Mishra
299	24/10/2024	Interlocutory Application (I.B.C)	710102092462024	COMPANY PETITION IB (IBC)/337(PB)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS RAMAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	6/1/2025	1. Volume 2 not clear	MITAL AND MITAL
300	3/1/2025	Interlocutory Application (I.B.C)	710102000462025	COMPANY PETITION IB (IBC)/2552(ND)2019	GHAZIABAD REAL ESTATE PRIVATE LIMITED VS PANKAJ NARANG( RESOLUTION PROFESSIONAL)	Rule 11 of NCLT, 2016	6/1/2025	1. file incomplete.	ANSHUJ DHINGRA
301	3/1/2025	Interlocutory Application (I.B.C)	710102000702025	COMPANY PETITION IB (IBC)/263(ND)2023	BRJ RESOURCES PRIVATE LIMITED VS MOHD NAZIM KHAN RP OF JATALIA GLOBAL VENTURES LIMITED	Sec 60(5)	6/1/2025	1. 25Rs welfare fee and date missing in vakalatnama. 2. mention bookmarking according your index with page numbering.	YAHYA
302	3/1/2025	Interlocutory Application (I.B.C)	710102000382025	COMPANY PETITION IB (IBC)/473(ND)2022	SHYAM BIHARI GOYAL VS MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	6/1/2025	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. main case wrong. 4. pagination missing. 5. memo of parties missing. 6. page no. 54 to 63 are not clear. 7. need every page sign and true copy in annexure. 8. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. 9. counsel sign missing in index. 10. OCR missing. 11. fill all details in online portal.	Gaurav Srivastava
303	3/1/2025	Interlocutory Application (I.B.C)	710102000452025	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1. memo of parties missing. 2. counsel sign missing in index and prayer. 3. need every page sign and true copy in annexure. 4. page no. 22 are wrong adjust. 5. vakalatnama compulsory. 6. mention bookmarking according your index with page numbering. 7. fill all details in online portal. 8. proof of service missing. 9. remove double pdf.	Gollamudi Sri Harsha Datta
304	3/1/2025	Interlocutory Application (I.B.C)	710102000372025	COMPANY PETITION IB (IBC)/495(ND)2023	NARESH KUMAR VS HARISH TANEJA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/1/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. date missing in vakalatnama.	VIDEH VAISH
305	3/1/2025	Interlocutory Application (I.B.C)	710102000362025	COMPANY PETITION IB (IBC)/551(ND)2023	BRJESH KUMAR TAMBER VS HARISH TANEJA	Section 21/Regulation 17 (1)	6/1/2025	1. 25Rs welfare and 3Rs court fee missing in vakalatnama.	Atul Bhatia

306	3/1/2025	Interlocutory Application (I.B.C)	710102000582025	COMPANY PETITION IB (IBC)/551(ND)2023	ANUJ MAHESHWARI VS HARISH TANEJA	Sec 30	6/1/2025	1. pdf not upload.	Pankaj
307	3/1/2025	Interlocutory Application (I.B.C)	710102000672025	COMPANY PETITION IB (IBC)/677(ND)2021	ANIL TAYAL VS SHEO KUMAR SINGH	Section 105,112, 113	6/1/2025	1. file incomplete.	Shivani Jaiswal
308	5/1/2025	Interlocutory Application (I.B.C)	710102001332025	COMPANY PETITION IB (IBC)/2688(ND)2019	AKJ METAL PRIVATE LIMITED VS BRJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	6/1/2025	1. proof of service missing. 2. vakalatnam compulsory. 3. need every page signa in application. 4. add all respondent in memo of parties. 5. affidavit missing. 6. need every page sign and true copy in annexure. 7. mention bookmarking with page numbering.	Satya Sabharwal
309	17/07/2024	Interlocutory Application (I.B.C)	710102062032024	COMPANY PETITION IB (IBC)/1932(ND)2019	LIQUIDATOR VS POFISOR SERVICES PRIVATE LIMITED	Sec 60(5)	6/1/2025	1. memo of parties mismatch according your online portal correct your mop as per application reminder 9 contact to registry at room no 103	ANAND
310	5/1/2025	Interlocutory Application (I.B.C)	710102001302025	COMPANY PETITION IB (IBC)/97(ND)2022	INDUSIND BANK LIMITED VS SHIV NANDAN SHARMA	Application under any other provisions- IBC	6/1/2025	1. section wrong.	Karan Bhootra
311	3/1/2025	Interlocutory Application (I.B.C)	710102000332025	COMPANY PETITION IB (IBC)/470(ND)2022	MEERA GOYAL VS MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	6/1/2025	1. fill all details in online portal. 2. main case wrong in pdf. 3. bookmarking compulsory with page numbering. 4. pagination missing. 5. memo of parties missing. 6. counsel sign missing index. 7. page no. 54 to 63 are not clear. 8. need every page sign and true copy in annexure. 9. 25Rs welfare fee and 3Rs court and date missing in vakalatnama. 10. OCR missing.	Gaurav Srivastava
312	3/1/2025	Interlocutory Application (I.B.C)	710102000262025	COMPANY PETITION IB (IBC)/685(ND)2022	MR. HARVINDER SINGH RESOLUTION PROFESSIONAL IN THE MATTER OF M/S SITI BROADBAND SERVICES PRIVATE LIMITED VS MR. ANJAN JAIN	Application under any other provisions- IBC	6/1/2025	1. file incomplete.	Aditya
313	3/1/2025	Interlocutory Application (I.B.C)	710102000282025	COMPANY PETITION IB (IBC)/34(ND)2022	ANIL TAYAL VS VJAY KUMAR SINGH	Application under any other provisions- IBC	6/1/2025	1. file incomplete.	Shivani Jaiswal
314	13-05-2024	0710102041842024(No. of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
315	9/4/2024	0710102029542024(No. of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
316	13-05-2024	0710102041842024(No. of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
317	13-05-2024	0710102041842024(No. of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	



318	9/4/2024	0710102029542024(No. of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
319	3/7/2019	0710102100102019(No. of Docs 0)	0710102100102019/32	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
320	23-12-2024	0710102080682024(No. of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
321	23-12-2024	0710102080682024(No. of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
322	23-12-2024	0710102080682024(No. of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
323	23-12-2024	0710102080682024(No. of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
324	3/7/2019	0710102100102019(No. of Docs 0)	0710102100102019/32	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
325	3/7/2019	0710102100102019(No. of Docs 0)	0710102100102019/32	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
326	9/4/2024	0710102029542024(No. of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
327	7/11/2024	0710102094862024(No. of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
328	7/11/2024	0710102094862024(No. of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
329	7/11/2024	0710102094862024(No. of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	

330	1/1/2025	0710102009152023(No. of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
331	1/1/2025	0710102009152023(No. of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
332	1/1/2025	0710102009152023(No. of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
333	1/1/2025	0710102009152023(No. of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
334	13-05-2024	0710102041842024(No. of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
335	9/4/2024	0710102029542024(No. of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
336	3/7/2019	0710102100102019(No. of Docs 0)	0710102100102019/32	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
337	7/11/2024	0710102094862024(No. of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.	
338	17-11-2024	0710102097902024(No. of Docs 0)	0710102097902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2024	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
339	5/10/2024	0710102085472024(No. of Docs 0)	0710102085472024/7	INTERLOCUTORY APPLICATION (I.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	4/1/2025	no of objection 1. blank page of proof of service	
340	25-10-2024	0710102092552024(No. of Docs 0)	0710102092552024/1	COMPANY PETITION IB (IBC)/762(ND)2024	RPS INFRASTRUCTURE LTD. VS. SUDARSHAN BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2025	no of objection 1. page no 2 and 3 wrong alignment of pages adjustment	
341	3/1/2025	0710102070482024(No. of Docs 1)	0710102070482024/12	TRANSFER APPLICATION/36(PB)2024	HARSH RAJANI AND ANR. VS. DHIRAJ INVESTMENTS COMPANY (A PRIVATE COMPANY WITH UNLIMITED LIABILITY)	Rule16(d),NCLT Rules,2016	4/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. 1 rs court fee missed on vakalatnama	advsiddharthjain
342	3/1/2025	0710102098942022(No. of Docs 1)	0710102098942022/5	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	4/1/2025	no of objection 1. missed compliance of the order of this Hon'ble Tribunal dated 14.10.2024 which mention in index	D81952018
343	17-11-2024	0710102097892024(No. of Docs 0)	0710102097892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5675(ND)2024	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
344	12/3/2024	0710102021652024(No. of Docs 0)	0710102021652024/2	COMPANY PETITION IB (IBC)/391(ND)2024	VIRENDER KUMAR CHAUHAN	Section 94(1)	4/1/2025	No of objection 1. book marking mandatory as per index with pagination 2. annexure page need sign with true copy of every pages	
345	3/1/2025	0710102094862024(No. of Docs 2)	0710102094862024/8	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	4/1/2025	no of objection 1. reply need every pages sign 2. 25 rs welfare fee missed on vakalatnama.	ads legal nclt
346	3/1/2025	0710200420362018(No. of Docs 1)	0710200420362018/199	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	4/1/2025	no of objection 1. book marking do as like index 2. annexures pages missed ocr 3 order missed ORDER DATED 04.12.2023 which mention in index 4 index page missed in book marking	Atul Kansal

347	2/1/2025	0710102042252024(No. of Docs 1)	0710102042252024/10	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRJ BHUSHAN SINGAL	Application under any other provisions- IBC	3/1/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	rj92
348	18-12-2024	0710102104242024(No. of Docs 2)	0710102104242024/1	INTERLOCUTORY APPLICATION (I.B.C)/6044(ND)2024	BAZEL MOTORS PRIVATE LIMITED VS. MR. SAURABH CHAWLA	Sections 60(5)/Regulation 13	3/1/2025	no of objection 1. wrong file 2. this is application	Raghav
349	1/1/2025	0710102070222024(No. of Docs 1)	0710102070222024/1	COMPANY PETITION (COMPANIES ACT)/212(ND)2024	VIKAS LIFECARE LIMITED VS. A P SECURITAS PRIVATE LIMITED	Sec. 213	3/1/2025	no of objection 1. missed compliance of order dated 25.11.2024. which mention in index	MAPLEGAL
350	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
351	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
352	1/1/2025	0710102024782022(No. of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
353	1/1/2025	0710102024782022(No. of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
354	2/1/2025	0710102092682024(No. of Docs 1)	0710102092682024/1	INTERLOCUTORY APPLICATION (I.B.C)/5465(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. BANK OF BARODA THROUGH ITS DGM & BRANCH HEAD	Sec 60(5)	3/1/2025	No of objection 1. missed compliance last order - dated 19.11.2024 which mention in index	netik2256.nk@gmail.c
355	1/1/2025	0710102024782022(No. of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
356	1/1/2025	0710102024782022(No. of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
357	26-12-2024	0710102109392023(No. of Docs 1)	0710102109392023/2	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	no of objection 1. missed compliance of the order 1-2 dated 11.12.2024. which mention in index 2. need to write &quot;affidavit &quot; at the place of &quot;proof of service &quot; in online portal	ASUTOSH LOHIA
358	1/1/2025	0710102101832024(No. of Docs 2)	0710102101832024/1	COMPANY APPLICATION(COMPANIES ACT)/277(PB)2024	AJAY SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	3/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	mohitnegi
359	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00

360	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
361	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
362	23-12-2024	0710200420362018(No. of Docs 1)	0710200420362018/196	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed ORDER DATED 08.11.2024 which mention in index	Atul Kansal
363	23-12-2024	0710200420362018(No. of Docs 1)	0710200420362018/197	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed COMPLIANCE OF 1-2 ORDER DATED 08.11.2024 which mention in index	Atul Kansal
364	20-12-2024	0710102410542017(No. of Docs 2)	0710102410542017/9	COMPANY PETITION IB (IBC)/580(PB)2017	DUANE PARK PVT. LTD. VS ZYNKE EXPORTS PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf.	Amit1234!
365	19-12-2024	0710200400492011(No. of Docs 2)	0710200400492011/28	COMPANY PETITION (COMPANIES ACT)/136(ND)2011	MR NAVNEET GARG VS M/S XILON TRADING PRIVATE LIMITED & ORS	Application under any other provisions	3/1/2025	no of objection 1. 3 rs court fee missed on vakalatanama.	rmalik2301
366	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
367	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
368	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
369	2/1/2025	0710200400552007(No. of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. missed sign of every page of reply 2. missed sign of annexures page of every pages 3. page no 140 3 rs court fees and 25 rs welfare fee on vakalatnama	sthaviasthana
370	21-12-2024	0710102400522009(No. of Docs 2)	0710102400522009/34	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL & ANR. VS M/S. BSL BUILDINCON PVT. LTD. & ORS.	Application under any other provisions	3/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need all pages ocr.	R K GUPTA
371	1/1/2025	0710102030112024(No. of Docs 2)	0710102030112024/2	RESTORATION APPLICATION (IBC)/59(ND)2024	RAJA BHOJ	Application under any other provisions- IBC	3/1/2025	no of objection 1. ocr missed in reply and page no 11	tandonandco
372	2/1/2025	0710102081872024(No. of Docs 2)	0710102081872024/2	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	3/1/2025	no of objection 1. incomplete counsel detail on index pages and page no 1 and 4 2. need every page sign of page no 1 to 4 3 page no 5 to 6 wrong adjustment of alignment of pages 4 page no 5 to 6 annexures pages missed sign with true copy	kavya@pss.legal
373	20-12-2024	0710102126752019(No. of Docs 1)	0710102126752019/9	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. index page missed sign at the place of counsel detail 2. need to write &quot;affidavit &quot; at the place of &quot;proof of service &quot; on dms portal	advshubhamsh
374	2/1/2025	0710102054092024(No. of Docs 2)	0710102054092024/4	CONTEMPT PETITION (IBC)/23(ND)2024	INDIAN RAILWAY CATERING AND TRANSPORT CORPORATION VSOTTIMO VISUALS	Sec 60(5),Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed order dated 19.11.2024 which mention in index	lawofficeofrashmi
375	2/1/2025	0710102062822024(No. of Docs 2)	0710102062822024/5	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2024	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed COMPLIANCE TO THE ORDER DATED 04.12.2024 which mention in index	mehtavikas

376	2/1/2025	0710102013802024(No. of Docs 2)	0710102013802024/1	COMPANY PETITION (COMPANIES ACT)/54(ND)2024	GARIMA JINDAL VS. A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 447	3/1/2025	no of objection 1. missed sign on index page at the place of counsel detail 2. need every pages sign of reply 3 missed affidavit with verification	corporatejudis@NCLT
377	2/1/2025	0710200400552007(No. of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; on dms portal online 2. need every pages sign on rejoinder 3. rejoinder need proof of service 4 missed letter of service in pdf	sthaviasthana
378	31-12-2024	0710102103232023(No. of Docs 2)	0710102103232023/10	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	3/1/2025	no of objection 1. application need last compliance order of nct	MANOJDUBEY
379	27-12-2024	0710102103532023(No. of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
380	23-12-2024	0710200420362018(No. of Docs 1)	0710200420362018/198	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 08.11.2024 which mention in index	Atul Kansal
381	1/1/2025	0710102024912022(No. of Docs 4)	0710102024912022/10	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	2/1/2025	no of objection 1. pagination missed in book marking as per index 2 ocr missed in pdf in volume 1 page no 1 to 198 3 in volume 2 incomplete book marking as per index with pagination 4 both document file separately in different slash number written submission and complication judgement 5 book marking mandatory as per index with pagination missed in written submission	rajeevahuja
382	17-11-2024	0710102097972024(No. of Docs 0)	0710102097972024/1	INTERLOCUTORY APPLICATION (I.B.C)/5895(ND)2024	SUMAN KUMAR VERMA VS. GOPI RAM AGGARWAL	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 need ocr 3. need to write &quot; affidavit &quot; at the place of &quot; proof of service &quot; in online document types	
383	19-11-2024	0710102098302024(No. of Docs 0)	0710102098302024/2	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/1/2025	no of objection 1. book marking mandatory as per index with pagination	
384	17-11-2024	0710102098012024(No. of Docs 0)	0710102098012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5920(ND)2024	SUMAN KUMAR VERMA VS. PRAVEEN KUMAR GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 missed ocr 3 need to write &quot; affidavit &quot; at the place of &quot; proof of service&quot; in online document types	
385	17-11-2024	0710102098002024(No. of Docs 0)	0710102098002024/1	INTERLOCUTORY APPLICATION (I.B.C)/5919(ND)2024	SUMAN KUMAR VERMA VS. PINKI GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write &quot; affidavit&quot; at the place of &quot; proof of service&quot; in online document types portal	



394	17-11-2024	0710102097982024(No. of Docs 0)	0710102097982024/1	INTERLOCUTORY APPLICATION (I.B.C)/5894(ND)2024	SUMAN KUMAR VERMA VS. MANOJ KUMAR	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write &quot;affidavit&quot; at the place &quot;proof of service&quot; in online document types portal	
395	28-12-2024	0710102099042024(No. of Docs 1)	0710102099042024/1	INTERLOCUTORY APPLICATION (I.B.C)/5889(ND)2024	TRANS GLOBE NKS HOLDINGS LTD VS. MONITORING COMMITTEE OF TRANS GLOBE TEXTILES LTD	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed to write true copy of every pages	nazim@1234
396	11/4/2023	0710102032642023(No. of Docs 0)	0710102032642023/85	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. compliance affidavit need nclt last order	
397	20-12-2024	0710102091902024(No. of Docs 2)	0710102091902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5224(ND)2024	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD & ORS.	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail	henna15
398	24-05-2024	0710102045692024(No. of Docs 0)	0710102045692024/2	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index with pagination 2. date month and year missed on vakalatnama.	
399	17-04-2024	0710102033352024(No. of Docs 0)	0710102033352024/4	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	31-12-2024	1.date missing in vakalatnama. 2.pagation missing in bookmarking.	
400	17-04-2024	0710102033492024(No. of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
401	27-12-2024	0710102048082024(No. of Docs 1)	0710102048082024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/72(ND)2024	AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	31-12-2024	no of objection 1. need to write &quot; any other document &quot; at the place of &quot; proof of service &quot; of online portal . 2.missed affidavit 3 missed pagination in book marking as per index	csMohit310893
402	27-12-2024	0710102049372024(No. of Docs 2)	0710102049372024/4	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	31-12-2024	no of objection 1. missed COMPLI CE OF ORDER DATED 07.10.2024 which mention in index	nslawservices
403	3/6/2024	0710102048422024(No. of Docs 0)	0710102048422024/9	CONTEMPT PETITION (COMPANIES ACT)/16(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	31-12-2024	1.bookmarking mandatory with compliance order missing.	
404	17-04-2024	0710102033492024(No. of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
405	30-12-2024	0710102033062022(No. of Docs 1)	0710102033062022/10	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	31-12-2024	No of objection 1. book marking mandatory as per index with pagination	jaspreet\$29
406	17-04-2024	0710102033492024(No. of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
407	22-05-2024	0710102044822024(No. of Docs 0)	0710102044822024/2	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index page with pagination 2. date and month year missed on vakalatnama	
408	6/8/2024	0710102068662024(No. of Docs 0)	0710102068662024/13	INTERLOCUTORY APPLICATION (I.B.C)/3964(ND)2024	ANIL SYAL VS. AJAY GUPTA	Application under any other provisions- IBC	31-12-2024	1.bookmarking mandatory.	

409	30-12-2024	0710102021252024(No. of Docs 1)	0710102021252024/11	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	31-12-2024	no of objection 1. incomplete file uploaded 2. book marking mandatory as per index with pagination 3. index page missed in pdf and book marking also	ip_vivek
410	17-04-2024	0710102033492024(No. of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
411	26-12-2024	0710102077382023(No. of Docs 1)	0710102077382023/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2023	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	31-12-2024	no of objection 1. missed compliance of the order dated 19.12.2024 which mention in index	vivekamar95
412	15-07-2024	0710102060472024(No. of Docs 0)	0710102060472024/4	INTERLOCUTORY APPLICATION (I.B.C)/4148(ND)2024	AMARPAL VSSINGH FINLEASE PVT. LTD.	Sec 60(5)	31-12-2024	no of objection 1. vakalatnama and rejoinder need file separately in different slash number	
413	12/12/2024	0710102075682024(No. of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1. pagination missing in bookmarking. 2. document file name is wrong in pdf.	Shwetank@2008
414	22-07-2020	0710102072842020(No. of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1. pagiantion missing in bookmarking. 2. counsel details sign missing in index. 3. this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,93 8,966,967,968,969,970,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
415	22-07-2020	0710102072842020(No. of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1. pagiantion missing in bookmarking. 2. counsel details sign missing in index. 3. this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,93 8,966,967,968,969,970,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
416	22-07-2020	0710102072842020(No. of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1. pagiantion missing in bookmarking. 2. counsel details sign missing in index. 3. this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,93 8,966,967,968,969,970,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	



417	22-07-2024	0710102072842020(No. of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagianton missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,93 8,966,967,968,969,970,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
418	19-12-2024	0710102073322024(No. of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagianton missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
419	19-12-2024	0710102073322024(No. of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagianton missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
420	19-12-2024	0710102068132024(No. of Docs 2)	0710102068132024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/299(ND)2024	KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD & ORS	Rule 11 of NCLT	30-12-2024	no of objection 1. incomplete index page 2. boom marking mandatory as per index with pagination .3. need every pages sign of rejoinder 4. not verified affidavit 5. missed proof of service in pdf	lexalliance.jitesh
421	27-12-2024	0710102029742022(No. of Docs 1)	0710102029742022/17	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed CP(IB) NO IN pdf 2. missed counsel detail in index page with sign	abavinaash
422	27-12-2024	0710102029742022(No. of Docs 1)	0710102029742022/18	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed ocr in pdf 2. missed counsel detail in index page with sign 3. book marking mandatory as per index with sign 4	abavinaash
423	24-12-2024	0710102032642023(No. of Docs 1)	0710102032642023/68	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
424	24-12-2024	0710102032642023(No. of Docs 1)	0710102032642023/69	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
425	27-12-2024	0710102032642023(No. of Docs 2)	0710102032642023/83	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
426	27-12-2024	0710102032642023(No. of Docs 2)	0710102032642023/82	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.order missing. 2.date missing in vakalatnama.	ekamlaw
427	27-12-2024	0710102032642023(No. of Docs 2)	0710102032642023/84	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
428	23-12-2024	0710102078572019(No. of Docs 1)	0710102078572019/29	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	30-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	munishmehta

429	18-12-2024	0710102086092024(No. of Docs 2)	0710102086092024/3	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatanama.	asethi9999
430	7/10/2024	0710102085782024(No. of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (I.B.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	30-12-2024	1.vol 2 missing in pdf.	
431	12/12/2024	0710102083822024(No. of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csMohit310893
432	17-12-2024	0710102071982023(No. of Docs 2)	0710102071982023/17	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	30-12-2024	no of objection 1. book marking mandatory as per index with pagination	Sps_Thakur
433	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
434	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
435	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
436	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
437	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
438	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
439	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
440	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
441	13-11-2024	0710102074402023(No. of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
442	12/12/2024	0710102083822024(No. of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csMohit310893
443	12/12/2024	0710102083822024(No. of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csMohit310893
444	12/12/2024	0710102083822024(No. of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csMohit310893
445	12/12/2024	0710102075682024(No. of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
446	12/12/2024	0710102075682024(No. of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
447	12/12/2024	0710102075682024(No. of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
448	12/12/2024	0710102075682024(No. of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008

449	12/12-2024	0710102075682024(No. of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
450	12/12-2024	0710102075682024(No. of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
451	12/12-2024	0710102075682024(No. of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
452	26-12-2024	0710102015212024(No. of Docs 2)	0710102015212024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2024	APPLE SPONGE & POWER LIMITED VS. NA	Sub-section (I) of section 230	30-12-2024	no of objection 1. only order uploaded in pdf 2. missed "APPLE SPONGE & POWER LIMITED" BEARING COMPANY APPEAL (AT) (INSOLVENCY) NO. 2020 OF 2024 in pdf 3 missed document type portal of online	Manohar@2239
453	27-12-2024	0710102075852024(No. of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
454	27-12-2024	0710102075852024(No. of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
455	27-12-2024	0710102075852024(No. of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
456	27-12-2024	0710102075852024(No. of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
457	19-12-2024	0710102073322024(No. of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
458	19-12-2024	0710102073322024(No. of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
459	22-12-2024	0710102047192024(No. of Docs 2)	0710102047192024/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
460	22-12-2024	0710102047202024(No. of Docs 2)	0710102047202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3072(ND)2024	BRAHMPUTRA CRACKERS AND POLYMER LTD VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
461	19-12-2024	0710102002062022(No. of Docs 2)	0710102002062022/11	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	26-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	theguild
462	19-12-2024	0710102059512024(No. of Docs 2)	0710102059512024/1	INTERLOCUTORY APPLICATION (I.B.C)/3689(ND)2024	CONCEPT CAPITAL INFRA PROJECTS PVT. LTD. VS. SANJIV RAI MEHRA & ORS.	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. improper book marking as per index 2. book marking mandatory do as per index with pagination 3. rejoinder need every pages sign 4 annexures pages missed sign with true copy and ocr also missed 5.page no 38 to 44 hindi pages need english translate copy	ADV-VIREN
463	20-12-2024	0710102094372024(No. of Docs 1)	0710102094372024/1	RESTORATION APPLICATION (IBC)/133(ND)2024	FARUKHI GLASS INDUSTRIES PRIVATE LIMITED VS. BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. pagination missed in book marking as per index 2. 13.12.2024 missed order which mention in index	aanchaltikmani
464	20-12-2024	0710102039032024(No. of Docs 2)	0710102039032024/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/13(ND)2024	SAPAN MOHAN GARG (LIQUIDATOR OF VINESH TRADERS PVT. LTD.)	Sec 54(1)	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed in reply in pdf 3. only affidavit uploaded	negimilan04

465	19-12-2024	0710102024512024(No. of Docs 3)	0710102024512024/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. ocr missed in both volume 2. book marking do as like index 3 page no 92 93 109 11 113 114 159 160 161 162 not readable 4 blank proof of service 5 master index comes top of the book marking note plz contact to registry if you have any doubt regarding these objection	namitha@samvidlegal.
466	20-12-2024	0710102019342018(No. of Docs 2)	0710102019342018/17	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama	tandtlaw
467	20-12-2024	0710102019342018(No. of Docs 2)	0710102019342018/18	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 3. page no 6 missed on vakalatanama	tandtlaw
468	19-12-2024	0710102024512024(No. of Docs 3)	0710102024512024/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. affidavit and petition both document file separately in different slash number	namitha@samvidlegal.
469	19-12-2024	0710102014762024(No. of Docs 2)	0710102014762024/1	INTERLOCUTORY APPLICATION (I.B.C)/782(ND)2024	VIBIN VINCENT	Application under any other provisions- IBC	26-12-2024	no of objection 1. missed sign on index page at the place of counsel detail	Vidhisha
470	20-12-2024	0710102027052024(No. of Docs 3)	0710102027052024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign 3. petition need nclt last compliance order if this file as additional document	Ravi Mohan
471	19-12-2024	0710102007582024(No. of Docs 2)	0710102007582024/2	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	26-12-2024	no of objection 1. incomplete index 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4. pagination missed in pdf pages 5. incomplete reply . 6. reply need affidavit	ADV-VIREN
472	20-12-2024	0710102030612023(No. of Docs 6)	0710102030612023/2	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	26-12-2024	no of objection 1. all files like petition written submission documents file separately in different slash number	hitendra
473	20-12-2024	0710102010682023(No. of Docs 2)	0710102010682023/11	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNRBAN SAHA	Section 95(1)	26-12-2024	no of objection 1. missed sign of index page at the place counsel detail 2. page no 22 missed sign at the last page of written submission	rajat.bhardwaj
474	17-12-2024	0710102094712024(No. of Docs 1)	0710102094712024/1	COMPANY PETITION IB (IBC)/745(ND)2024	SCORG INTERNATIONAL CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	suryanshgarg21
475	20-12-2024	0710102010662023(No. of Docs 2)	0710102010662023/12	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	26-12-2024	no of objection 1. missed index pages sign at the place of counsel detail 2. need sign last page of written submission page no 22	rajat.bhardwaj
476	17-12-2024	0710102080942024(No. of Docs 2)	0710102080942024/3	INTERLOCUTORY APPLICATION (I.B.C)/4752(PB)2024	RAMAN GUPTA	Sec 60(5)	23-12-2024	no of objection 1. ocr missed in pdf 2. pagination of page no 1 to 10 missed in book marking 3. missed order dated 18.11.2024 which mention in index 4 annexures pages missed sign with true copy	mohitseth
477	11/12/2024	0710102097052019(No. of Docs 2)	0710102097052019/14	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	23-12-2024	no of objection 1. petition need nclt last compliance order 2. paste ticket on blank side of vakalatanama.	PrismLaw42
478	16-12-2024	0710102109622020(No. of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. page no 76 77 78 79 80 81 82 83 84 3. 138 to 165 have double pagination 4 annexures page missed sign with true copy	aayush.kevlani

479	13-12-2024	0710102114232020(No. of Docs 3)	0710102114232020/25	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	no of objection 1. page no 81 82 hindi portion need english translated copy 2. pagination no 1 to 8 missed in book marking	ROHITRC0602
480	18-12-2024	0710102114232020(No. of Docs 2)	0710102114232020/26	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	1.all document file separately.	ROHITRC0602
481	10/12/2024	0710102003062022(No. of Docs 117)	0710102003062022/5	COMPANY PETITION (COMPANIES ACT)/52(ND)2022	SARDA MINES PRIVATE LIMITED VS. NAVDEEP PORTFOLIO PRIVATE LIMITED	Sec. 45QA RBI Act	23-12-2024	No of objection 1. book marking mandatory as per index with pagination in volume 1 2. ocr missed in pdf 3 master index in pdf 4 need volume wise index missed in pdf 5 affidavit missed in rejoinder 6 wrong book marking in volume 2 7 missed volume wise index in all volume 8 blank pages not allowed in pdf in all volume 9 incomplete file uploaded 10 page no 1463 not readable 11. page no 1463 and 1464 Hindi pages need English translate copy 12. page no 1466 1468 1471 1472 1474 1476 1478 1480 not clearly visible 13 double page not require in pdf 14 page no 1912 to 1914 and 1916 to 1918 1926 to 1929 and 1931 1934 1946 1949 1955 1958 1959 1960 1963 1968 1969 1970 1970 1971 1972 1977 1978 1979 not visible 15 page no 1946 1949 are wrong alignment of adjustment 16 page need to be clearly visible with ocr 17 annexures pages need missed sign with true copy 18 mismatched pagination in book marking and pdf 19 wrong adjustment of page alignment in pdf 20 both documents file separately in different slash number note if you have any doubt regarding these objection plz contact to room no 103	namansinghal
482	18-12-2024	0710102016092022(No. of Docs 2)	0710102016092022/1	INTERLOCUTORY APPLICATION (I.B.C)/1129(ND)2022	RISHABH CHAND LODHA HEAD OF MONITORING COMMITTEE AND ERSTWHILE RP VS. HINDUJA LEYLAND FINANCE LTD.	Sec 60(5)	23-12-2024	no of objection 1. need every pages sign of reply	counselgulshan@gmail
483	18-12-2024	0710102029442022(No. of Docs 2)	0710102029442022/8	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23-12-2024	no of objection 1. 25 rs welfare ticket paste on vakalatanama.	kguptaLLB
484	18-12-2024	0710102022042023(No. of Docs 1)	0710102022042023/4	INTERLOCUTORY APPLICATION (I.B.C)/1416(ND)2023	SUMIT SHARMA VS. NUVOCO VISTAS CORPORATION LIMITED	Sec 60(5)	23-12-2024	no of objection 1. missed compliance with the Order dated 13.11.2024 which mention in index	karangandhii
485	17-12-2024	0710102053132023(No. of Docs 2)	0710102053132023/21	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply 4 page no 20 to 22 hindi pages need english translated copy 5. annexures pages need sign with true copy with ocr	dmyassociates
486	17-12-2024	0710102053132023(No. of Docs 2)	0710102053132023/20	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. reply need every pages sign 4 page no 20 to 22 hindi pages need english translated copy 5. double pagination in pdf not require	dmyassociates
487	17-12-2024	0710102071672023(No. of Docs 2)	0710102071672023/6	COMPANY PETITION IB (IBC)/530(ND)2023	RAJESH KHANNA & ORS. VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23-12-2024	no of objection 1. missed order dated 13 December 2024 which mention in index	sidhant123
488	17-12-2024	0710102092392023(No. of Docs 2)	0710102092392023/2	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in pdf 3 page no missed in index page	arguspartners
489	17-12-2024	0710102092392023(No. of Docs 2)	0710102092392023/3	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23-12-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	arguspartners
490	9/12/2024	0710102102622023(No. of Docs 1)	0710102102622023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/44(ND)2024	GULJIT KAUR SURI VS. GURVINDER SINGH SURI AND ORS	Rule 11 of NCLT	23-12-2024	1.pagination missing in bookmarking. 2.order missing.	raghav.sabharwal

491	17-12-2024	0710102106902023(No. of Docs 2)	0710102106902023/5	INTERLOCUTORY APPLICATION(IBC)(LIQ.)7(ND)2024	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	23-12-2024	no of objection 1. index page missed in book marking 2. book marking mandatory as per index with pagination 3. rejoinder need every pages sign 4 missed verification of affidavit	rakesh@12
492	17-12-2024	0710102108622023(No. of Docs 2)	0710102108622023/6	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. missed sign of every pages	malikp81
493	18-12-2024	0710102037792024(No. of Docs 1)	0710102037792024/3	TRANSFER APPLICATION/15(PB)2024	YALA CONSTRUCTION CO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule16(d),NCLT Rules,2016	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	wamikatrehan
494	18-12-2024	0710102037802024(No. of Docs 2)	0710102037802024/3	TRANSFER APPLICATION/16(PB)2024	PATIALA BIO POWER COMPANY LIMITED VS. REGISTRAR OF COMPANIES	Rule16(d),NCLT Rules,2016	23-12-2024	pages not clear in annexure	wamikatrehan
495	10/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
496	10/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
497	11/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
498	11/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
499	19-12-2024	0710102024512024(No. of Docs 3)	0710102024512024/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	no of objection 1. master index comes at the top of page of book marking 2. pagination missed in pdf pages 1 to 4 3 page no 13 to 87 89 90 92 93 to 98 missed ocr in both volume 4. page no 88 91 99 108 110 113 117 158 159 160 161 not clearly visible in volume 1 2.blank page of proof of service not required in pdf	namitha@samvidlegal.
500	10/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
501	10/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
502	11/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
503	11/12/2024	0710102024512024(No. of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
504	11/12/2024	0710102024512024(No. of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
505	11/12/2024	0710102024512024(No. of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.

506	11/12/2024	0710102024512024(No. of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
507	11/12/2024	0710102024512024(No. of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
508	17-12-2024	0710102045492024(No. of Docs 2)	0710102045492024/6	INTERLOCUTORY APPLICATION (I.B.C)/2767(ND)2024	SUNNY CHAWLA VS. ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PVT. LTD.	Sec 60(5)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed verification of affidavit 3. index page missed in pdf 4 incomplete file uploaded	quadlegal
509	17-12-2024	0710102047222024(No. of Docs 2)	0710102047222024/3	INTERLOCUTORY APPLICATION (I.B.C)/3869(ND)2024	ANUP KUMAR VSRACHANA	Application under any other provisions- IBC	23-12-2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination in pdf	dgguptadhruv
510	17-12-2024	0710102085532024(No. of Docs 1)	0710102085532024/1	COMPANY PETITION IB (IBC)/782(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. ARUN PURI	Section 95(1)	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	onkarroy
511	12/12/2024	0710102086092024(No. of Docs 2)	0710102086092024/2	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. missed sign of page no 1 3. 1 rs court fee missed on vakalatanama.	asethi9999
512	17-12-2024	0710102091052024(No. of Docs 1)	0710102091052024/3	COMPANY APPLICATION(COMPANIES ACT)/251(ND)2024	NARESH KUMAR JAIN & ORS. VS. M/S AMBROSIA CORNER HOUSE PVT. LTD & ANR.	Rule 11 of NCLT	23-12-2024	no of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatanama.	gaurav.hsethi@gmail.
513	17-12-2024	0710102093772024(No. of Docs 2)	0710102093772024/1	INTERLOCUTORY APPLICATION (I.B.C)/5316(ND)2024	PAWAN VIRMANI VS. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 22, 27	23-12-2024	1.some pages is not clear.	Ashishlu
514	17-12-2024	0710102094142024(No. of Docs 3)	0710102094142024/1	INTERLOCUTORY APPLICATION (I.B.C)/5470(ND)2024	AKHIL AHUJA VS. BAJAJ & ASSOCIATES STATUTORY AUDITOR OF THE CORPORATE DEBTOR	Sec 60(5)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit missed in reply 3. wrong alignment of page no 45 46 48 49 50 51 52 54 56 57 58 59 61 4 page no 82 to 105 hindi page need english translated copy 5 double pagination in pdf 6 page no 234 to 236 page no 238 to 240 missed ocr in pdf volume 2 7 index pages missed in book marking	videhvaish
515	14-12-2024	0710102095722024(No. of Docs 1)	0710102095722024/1	INTERLOCUTORY APPLICATION (I.B.C)/5713(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. REENA GAMBHIR	Section 22	23-12-2024	1.bookmarking mandatory.	bkm Delhi
516	10/12/2024	0710102098082024(No. of Docs 2)	0710102098082024/1	INTERLOCUTORY APPLICATION (I.B.C)/5745(PB)2024	ICICI BANK LIMITED	Sec 60(5)	23-12-2024	no of objection 1. book marking do as like index with pagination 2. improper book marking as per index with pagination 3. annexure pages missed sign with true copy	Khaitanlegal
517	18-12-2024	0710102098302024(No. of Docs 1)	0710102098302024/1	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	1.need every pages sign.	RIMPYJHA
518	10/12/2024	0710102098612024(No. of Docs 1)	0710102098612024/1	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	ninaddogra
519	25-11-2024	0710102099852024(No. of Docs 0)	0710102099852024/1	INTERLOCUTORY APPLICATION (I.B.C)/5874(ND)2024	SANJEEV MAHAJAN VS. INDIAN BANK AND ANR	Rule 11 of NCLT, 2016	23-12-2024	no of objection 1. blank page uploaded 2. file not uploaded	
520	16-12-2024	0710102109392023(No. of Docs 3)	0710102109392023/1	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. missed compliance of the order dated 11.12.2024 which mention in index	ASUTOSH LOHIA

521	17-12-2024	0710102099562024(No. of Docs 2)	0710102099562024/1	INTERLOCUTORY APPLICATION (I.B.C)/5797(ND)2024	UP AWAS EVAM VIKAS PARISHAD VS. GAUTAM BUILDER WITH RAPID CONTRACTS PVT. LTD. (SRA)	Sec 60(5)	23-12-2024	no of objection 1. ocr missed in reply and annexures pages 2. hindi pages page no 26 and 27 need english translated copy 3 page no VAKALATNAMA 163-164 missed in book marking	ADHISH
522	27-08-2024	0710102073892024(No. of Docs 0)	0710102073892024/5	INTERLOCUTORY APPLICATION (I.B.C)/4290(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	23-12-2024	no of objection 1. check the year on vakalatanama.13 /11 /2029	
523	11/12/2024	0710200425222018(No. of Docs 2)	0710200425222018/5	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	ASHOKA KUMAR GARG VS RENUKA INFRATECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign	sourabh1b@gmail.com
524	10/12/2024	0710200426192018(No. of Docs 1)	0710200426192018/20	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. file not uploaded 2. blank page uploaded	NILESH
525	14-12-2024	0710200400552007(No. of Docs 5)	0710200400552007/8	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	23-12-2024	no of objection 1 all document file separately in different slash number	sthaviasthana
526	22-11-2024	0710102009452021(No. of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
527	16-12-2024	0710102085482024(No. of Docs 2)	0710102085482024/3	INTERLOCUTORY APPLICATION (I.B.C)/5010(PB)2024	NIVAYA RESOURCES PVT. LTD. VS. MR. RAHUL JINDAL	Rule 11 of NCLT, 2016	20-12-2024	1.need every pages sign and true copy in Annexure.	projuris
528	11/12/2024	0710102085342024(No. of Docs 1)	0710102085342024/1	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	MAHRISHI@NCLT1
529	14-12-2024	0710102083782022(No. of Docs 2)	0710102083782022/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2022	SHRAVAN KUMAR VISHNOI VS. MANAGING DIRECTOR M/S PURVANCHAL VIDHUT VITRAN NIGAM LTD.	Sec 60(5)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination	vipinkushwahaadv
530	22-11-2024	0710102009452021(No. of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover



531	22-11-2024	0710102009452021(No. of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
532	22-11-2024	0710102009452021(No. of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
533	17-12-2024	0710102010152024(No. of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. reply need proof of service at the mail form	swastikakumari@ymail
534	16-12-2024	0710102017792024(No. of Docs 2)	0710102017792024/2	COMPANY APPLICATION(COMPANIES ACT)/51(ND)2024	SALEEM SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 242(4)	19-12-2024	1.need all pages sign. 2.order missing.	amchamber133
535	14-12-2024	0710102042882022(No. of Docs 2)	0710102042882022/3	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf on index 3 index page missed sign at the place of counsel detail 4 reply need every pages sign 5 affidavit missed with verification in pdf	Adityamadaan
536	15-12-2024	0710102048262022(No. of Docs 2)	0710102048262022/7	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. need every pages sign 4 incomplete file uploaded	vipinkushwahaadv
537	18-12-2024	0710102023222024(No. of Docs 2)	0710102023222024/5	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr in pdf 3 need order dated 14.06.2024 which mention in index	shubhamchaturvedi998
538	16-12-2024	0710102029322022(No. of Docs 2)	0710102029322022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-12-2024	1.all document file separately.	RASTOGIFCS5
539	11/12/2024	0710102070032020(No. of Docs 1)	0710102070032020/7	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missing ORDER DATED 23.08.2024 which mention in index	satishrai
540	16-12-2024	0710102065932024(No. of Docs 2)	0710102065932024/4	COMPANY PETITION IB (IBC)/582(ND)2024	AITMC VENTURES LIMITED VS. APPAREL MADE-UPS AND HOME FURNISHING SECTOR SKILL COUNCIL	IBC Under Sec 9	19-12-2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	pk134167@gmail.com
541	27-07-2023	0710102066002023(No. of Docs 0)	0710102066002023/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.wrong file.	

542	16-12-2024	0710102066002023(No. of Docs 1)	0710102066002023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.bookmarking mandatory.	aparnakc
543	16-12-2024	0710102066882023(No. of Docs 2)	0710102066882023/4	INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2023	MANISHA GOEL VS. LOTUS AUTO ENGINEERING LIMITED	Rule 11 of NCLT, 2016	19-12-2024	1.extra pdf remove submit final pdf.	kanishk.khetan
544	11/12/2024	0710102020762020(No. of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
545	11/12/2024	0710102020762020(No. of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
546	12/12/2024	0710102053702024(No. of Docs 2)	0710102053702024/1	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-12-2024	no of objection 1. Amended-Petition need nclt last compliance order	ashishmiddha@rocketm
547	11/12/2024	0710102051032024(No. of Docs 2)	0710102051032024/2	COMPANY PETITION IB (IBC)/695(PB)2024	CANARA BANK VS. SUNITA AGGARWAL, CANARA BANK VS. SUNITA AGGARWAL	Section 95(1)	18-12-2024	no of objection 1. book making mandatory as per index with pagination 2. ocr defect	krishenkumar
548	11/12/2024	0710102020762020(No. of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt

549	11/12/2024	0710102020762020(No. of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
550	13-12-2024	0710102011752024(No. of Docs 1)	0710102011752024/19	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama. 3. ocr missed on power of attorney	MITHILESHPANDEY00
551	13-12-2024	0710102011752024(No. of Docs 1)	0710102011752024/20	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in power of attorney 3. date missed on vakalatanama	MITHILESHPANDEY00
552	12/12/2024	0710102050232024(No. of Docs 1)	0710102050232024/2	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	18-12-2024	no of objection 1. ocr missed in pdf of page no 15 to 56 .2. double pagination of page no 74 to 111 and also missed ocr 3. reply need proof of service	Legitime
553	11/12/2024	0710102020762020(No. of Docs 1)	0710102020762020/12	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page need in book marking and pdf also 3. 1 rs court fee missed on vakalatanama	Arorasrbh328nclt
554	6/12/2024	0710102014522022(No. of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
555	6/12/2024	0710102014522022(No. of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
556	6/12/2024	0710102014522022(No. of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
557	6/12/2024	0710102014522022(No. of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
558	14-12-2024	0710102020762020(No. of Docs 5)	0710102020762020/14	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment of page no 135 136 142 145 147 149 150 to 153 and 158 to 169 250 257 275 279 296 303 to 305 and 306 to 4 annexures pages missed sign with true copy in all volume 5 index page missed in volume 2 ,3 , 4 6 page no 302 305 not clearly visible 7 pagination not seen after 345 to the last page 8 in volume 3 pagination not show in pdf pagination need as per index 9 in volume3 page no 93 to 95 wrong adjustment of page 10 page no 536 537 539 not readable 11. page no 4 616 617 620 631 to 634 646 650 658 663 714 to 716 wrong adjustment of pages alignment 12 paste ticket on blank side of vakalatanama	ANJUMANTRIPATHY

559	10/12/2024	0710102080682024(No. of Docs 3)	0710102080682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	17-12-2024	no of objection 1.pagination missed in book marking as per index of page no 1 to 39 2. ocr missed in pdf . 3. double pagination in pdf. 4 annexure pages need sign with true copy 5 page no 49 to 50 missed sign with true copy 6. page no 51 to 75 missed true copy 7 page no 94 to 105 missed sign	amikuslaw
560	10/12/2024	0710102043142024(No. of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
561	10/12/2024	0710102043142024(No. of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
562	11/12/2024	0710102054062024(No. of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
563	11/12/2024	0710102054062024(No. of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
564	11/12/2024	0710102054062024(No. of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
565	11/12/2024	0710102054062024(No. of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
566	10/12/2024	0710102043142024(No. of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
567	10/12/2024	0710102043142024(No. of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
568	14-12-2024	0710102020762020(No. of Docs 5)	0710102020762020/13	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3. annexures pages missed sign with true copy in all volume 4 wrong adjustment of pages 135 136 142 147 148 149 150 to 153 158 159 160 to 169 181 250 257 275 279 296 303 304 319 322 325 327 328 93 94 95 113 114 5 index page missed in pdf in volume 2 and 3 6 304 305 306 314 315 not readable 7 in volume 3 not seen pagination after 345 to 393 8 missed pagination according to the index in pdf 9 page no 411 to 423 in volume 3 not readable	ANJUMANTRIPATHY
569	8/12/2024	0710102025472023(No. of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
570	8/12/2024	0710102025472023(No. of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
571	8/12/2024	0710102025472023(No. of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
572	8/12/2024	0710102025472023(No. of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19

573	10/12/2024	0710102051652024(No. of Docs 2)	0710102051652024/2	COMPANY PETITION IB (IBC)/413(ND)2024	RASHTRIYA CARGO MOVERS VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	16-12-2024	no of objection 1. book marking mandatory as per index with pagination. 2.incomplete counsel detail of page no 3 3. index page missed in pdf 4 pagination of pdf need at the top of page header 5 annexure pages need sign with true copy	adv.arjunmpadhiyar
574	9/12/2024	0710102078832024(No. of Docs 1)	0710102078832024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2024	SG PREFAB & ENGINEERING PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-12-2024	1.order missing.	CPINDIA
575	10/12/2024	0710102046942023(No. of Docs 2)	0710102046942023/1	INTERLOCUTORY APPLICATION (I.B.C)/4494(ND)2023	COMMERCIAL TAX DEPARTMENT VS. B. NAGA BHUSHAN	Sec 60(5)	16-12-2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of rejoinder	Vidhan12
576	11/12/2024	0710102032882021(No. of Docs 2)	0710102032882021/68	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	16-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy 3. need to delete extra same pdf uploaded in proof of service	rrglawoffice
577	11/12/2024	0710102023222024(No. of Docs 2)	0710102023222024/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	16-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed order dated which mention in index 14.06.2024	shubhamchaturvedi998
578	10/12/2024	0710102077182024(No. of Docs 1)	0710102077182024/2	INTERLOCUTORY APPLICATION (I.B.C)/4999(ND)2024	ATUL TANDON	Application under any other provisions- IBC	16-12-2024	no of objection 1. incomplete file uploaded	indiacorplaw
579	9/12/2024	0710102074152024(No. of Docs 1)	0710102074152024/2	COMPANY PETITION IB (IBC)/607(ND)2024	AIR WORKS INDIA (ENGINEERING)PVT LTD VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	16-12-2024	1.bookmarking mandatory.	abinitiolegal
580	10/12/2024	0710102082052019(No. of Docs 1)	0710102082052019/48	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	16-12-2024	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	prafuljindal
581	12/12/2024	0710102081942024(No. of Docs 2)	0710102081942024/3	COMPANY PETITION (COMPANIES ACT)/193(ND)2024	GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-12-2024	no of objection 1. improper book marking as per index with pagination 2.book marking do as like index with pagination 3. need to write &quot;reply&quot; at the place of &quot;WRITTEN-STATEMENTS&quot; on dms portal .	manishsohal
582	12/12/2024	0710102081692024(No. of Docs 2)	0710102081692024/2	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16-12-2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3. pagination missed in book marking as per index 4 page no 29 wrong adjustment of page	nc2024
583	12/12/2024	0710102081692024(No. of Docs 2)	0710102081692024/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16-12-2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3 pagination missed in book marking as per index 3 page n o 29 wrong adjustment of pages	nc2024
584	10/12/2024	0710102073012024(No. of Docs 1)	0710102073012024/1	COMPANY APPEAL(COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	16-12-2024	no of objection 1. incomplete counsel detail on index page 2. need to write &quot;affidavit&quot; at the place of &quot;proof of service&quot; on dms portal	advankurchawla

585	9/12/2024	0710102065622024(No. of Docs 1)	0710102065622024/1	COMPANY PETITION IB (IBC)/681(PB)2024	UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON	Section 95(1)	13-12-2024	no of objection 1.bookmarking mandatory. 2.put on tickets blank side in vakalatanama.	BISHWAJIT SINGH 1971
586	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/35	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
587	9/12/2024	0710102021142024(No. of Docs 2)	0710102021142024/6	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	12/12/2024	No of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhijain
588	9/12/2024	0710102058692024(No. of Docs 2)	0710102058692024/2	INTERLOCUTORY APPLICATION (I.B.C)/4153(ND)2024	RAJEEV LOCHAN VSANIL BHALLA	Sec 66(1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
589	9/11/2024	0710102097772023(No. of Docs 2)	0710102097772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6158(PB)2023	HUZEFA FAKHRI SITABKHAN VS. M/S. ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	12/12/2024	1.bookmarking mandatory.	Khaitanlegal
590	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/37	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
591	9/12/2024	0710102058442024(No. of Docs 2)	0710102058442024/1	INTERLOCUTORY APPLICATION (I.B.C)/3967(ND)2024	RAJEEV LOCHAN VSANIL BHALLA	Sec 43(1) r/w Sec 44 (1),Sec 43(1) r/w Sec 44 (1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
592	9/12/2024	0710102058652024(No. of Docs 2)	0710102058652024/3	INTERLOCUTORY APPLICATION (I.B.C)/3969(ND)2024	RAJEEV LOCHAN VS. ANIL BHALLA	Sec. 45 (1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
593	9/12/2024	0710102063452024(No. of Docs 1)	0710102063452024/1	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	12/12/2024	1.bookmarking as per index.	P5791984
594	2/12/2024	0710102094312024(No. of Docs 1)	0710102094312024/1	INTERLOCUTORY APPLICATION (I.B.C)/5544(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2024	no of objection 1. missed counsel detail in index page 2.pagination missed in book marking 3. missed proof of service	Taplegal
595	9/12/2024	0710102023222024(No. of Docs 2)	0710102023222024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	11/12/2024	no of objection 1. ORDER Dated 14/11/2024 which mention in index	shubhamchaturvedi998
596	9/12/2024	0710102021162024(No. of Docs 2)	0710102021162024/5	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhijain
597	9/12/2024	0710102021162024(No. of Docs 2)	0710102021162024/6	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama	adv.nikhijain
598	9/12/2024	0710102013992024(No. of Docs 2)	0710102013992024/22	TRANSFER PETITION(COMPANIES ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf	DEEPAKBASHTA
599	9/12/2024	0710102013982024(No. of Docs 2)	0710102013982024/24	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf 4 delete extra same pdf in proof of service uploaded	DEEPAKBASHTA
600	2/12/2024	0710102095662023(No. of Docs 2)	0710102095662023/7	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	TUSHAR KANT JINDAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/12/2024	no of objection 1. need to delete extra same copy in pdf proof of service 2. proof of service missed in rejoinder	karan.legalis

601	28-11-2024	0710102086632024(No. of Docs 1)	0710102086632024/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2024	MR. SHAMSHAD AHMAD VS. VEDIC AYURCURE HEALTH AND RETAILS PRIVATE LIMITED	Sec. 241(1)	11/12/2024	1.counsel details sign missing in index.	zainkhan
602	3/12/2024	0710102086462024(No. of Docs 1)	0710102086462024/2	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2024	ASHOK TIWARI VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing affidavit.	sanand665
603	28-11-2024	0710102089932024(No. of Docs 2)	0710102089932024/1	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	11/12/2024	1.extra pdf remove submit final pdf.	shivamgautam02
604	6/12/2024	0710102090662024(No. of Docs 2)	0710102090662024/12	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	11/12/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking	Kiran Bisht
605	29-11-2024	0710102093632024(No. of Docs 2)	0710102093632024/1	INTERLOCUTORY APPLICATION (I.B.C)/5337(ND)2024	SMT. PAVAN KAPOOR VS. ASREC (INDIA) LTD.	Application under any other provisions- IBC	11/12/2024	1.incomplete file.	rrglawoffice
606	29-11-2024	0710102094102024(No. of Docs 1)	0710102094102024/1	INTERLOCUTORY APPLICATION (I.B.C)/5536(PB)2024	CERTA INFRASTRUCTURE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/12/2024	1.incomplete file.	amikuslaw
607	18-11-2024	0710102092222022(No. of Docs 1)	0710102092222022/5	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL.	Section 95(1)	11/12/2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
608	5/12/2024	0710102097012024(No. of Docs 1)	0710102097012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2024	ANKIT PATHAK VS. M/S IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5)	11/12/2024	1.bookmarking mandatory with index.	nayaradi
609	1/12/2024	0710102097622024(No. of Docs 2)	0710102097622024/3	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	Khaitanlegal
610	6/12/2024	0710102098822024(No. of Docs 2)	0710102098822024/1	COMPANY APPEAL(COMPANIES ACT)/196(ND)2024	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	11/12/2024	no of objection 1. amended memo parties need nclt last compliance order	abhay@123
611	5/12/2024	0710200417142018(No. of Docs 2)	0710200417142018/4	COMPANY PETITION IB (IBC)/653(ND)2018	LIVING MEDIA INDIA LTD. VS. GRIHA PRAVESH BUILDTECH PVT. LTD.	IBC Under Sec 9	11/12/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf. 3.double pagination wrong in pages.	SHAHRAKHEJAZ
612	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/42	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
613	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/41	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
614	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/38	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
615	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/36	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg

616	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/40	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
617	21-10-2024	0710102081772023(No. of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
618	21-10-2024	0710102081772023(No. of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
619	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/34	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
620	2/12/2024	0710102078872024(No. of Docs 1)	0710102078872024/1	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Sec 49(2)	10/12/2024	no of objection 1. pagination missed in book marking as per index 2. index page missed counsel detail . 3. annexure page missed sign with true copy	Taplegal
621	21-11-2024	0710102077772024(No. of Docs 2)	0710102077772024/5	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	10/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.counsel details missing in index	advdube_patil
622	29-11-2024	0710102075632024(No. of Docs 2)	0710102075632024/2	INTERLOCUTORY APPLICATION (I.B.C)/4860(ND)2024	SANJAY GARG VS. HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	10/12/2024	no of objection 1.pagination missing in bookmarking. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	anuragkulharia
623	7/12/2024	0710102002062022(No. of Docs 2)	0710102002062022/9	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3 book marking mandatory with pagination	theguild
624	12/11/2024	0710102077342022(No. of Docs 2)	0710102077342022/8	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	10/12/2024	no of objection 1.bookmarking mandatory. 2.remove extra pdf submit final pdf. 3.pagenumbering missing in pages. 4.need every pages ocr.	lexalliance.jitesh
625	9/11/2024	0710102095142022(No. of Docs 2)	0710102095142022/5	COMPANY PETITION IB (IBC)/41(ND)2023	CANARA BANK VS. MR. SAMEER BANSAL	Section 95(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need every pages ocr.	prashantkatara
626	8/12/2024	0710102051142024(No. of Docs 1)	0710102051142024/25	COMPANY PETITION IB (IBC)/556(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED	IBC under Sec 7	10/12/2024	no of objection 1.incomplete file uploaded 2. volume 2 missed in pdf 3. reply need proof of service	vedlegal
627	25-11-2024	0710120012642018(No. of Docs 2)	0710120012642018/43	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
628	21-11-2024	0710102078572019(No. of Docs 1)	0710102078572019/28	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	10/12/2024	no of objection 1. only proof of service uploaded 2. pdf not uploaded	munishmehta
629	7/12/2024	0710102065802023(No. of Docs 3)	0710102065802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADOURIYA	Rule 11 of NCLT, 2016	10/12/2024	no of objection 1. pagination missed in book marking as per index 2.page no 24 to 31 in fir hindi portion need english translate copy 3. reply and vakalatnama filled separately in different slash number	shivlakshmi
630	20-11-2024	0710102075042023(No. of Docs 2)	0710102075042023/26	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1. whatsapp proof of service is not valid	Ambareen@1234
631	4/12/2024	0710102077782023(No. of Docs 3)	0710102077782023/5	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	10/12/2024	1.kindly file IA.	bajpalianand24



632	21-10-2024	0710102081772023(No. of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
633	25-11-2024	0710120012642018(No. of Docs 2)	0710120012642018/44	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
634	9/11/2024	0710102065202024(No. of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
635	9/11/2024	0710102065202024(No. of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
636	9/11/2024	0710102065202024(No. of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
637	9/11/2024	0710102065202024(No. of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
638	21-10-2024	0710102081772023(No. of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
639	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/39	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
640	25-11-2024	0710120012642018(No. of Docs 2)	0710120012642018/45	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
641	7/12/2024	0710102002062022(No. of Docs 3)	0710102002062022/8	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. incomplete counsel detail on index page in both volume both master index and volume wise index 3. ocr missed in pdf of both volume	theguild
642	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/33	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
643	29-11-2024	0710102101302024(No. of Docs 1)	0710102101302024/32	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
DEPUTY REGISTRAR									
PRASHANT KUMAR									
HELP LINE NO 011-24361890									
ROOM NO 103									
PREPARED BY									
ASSISTANT REGISTRAR									
VICTOR VISHAL									
HELP LINE NO 011-24361890									
ROOM NO 103									